**DEPARTMENT OF URBAN DEVELOPMENT**
**GOVERNMENT OF UTTAR PRADESH**

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi

**Subject: Action Taken Report in T. S. Singh versus State of Uttar Pradesh Original Application No. 490/2019**

Hon'ble National Green Tribunal in above mentioned O.A. No: 490/2019 has issued order dt. 07.10.2020 and certain directions have beeen given. The matter pertains to the prevention of discharge of untreated sewage into River Sai at Pratapgarh, Uttar Pradesh.

Incompliance of order dt. 07-10-2020 Department of Urban Development, Govt. of Uttar Pradesh has submitted detailed Action Taken Report vide letter dt. 01-02-2021 before Hon'ble Tribunal. In view of the Hon'ble Court's direction we, most respectfully submit the following updated Action Taken Report:-

## CURRENT STATUS IN REGARD OF CONSTRUCTION OF STPs

We, most respectfully submit to the Hon'ble Tribunal that the Pratapgarh Sewerage Scheme was sanctioned in the year 2009-10 under State Sector Program. The major works included under the project and present status is as under-

1. 6.70 km of the Sewer Line is laid out of the Quantity proposed 12.47 km
2. Intermediate pumping station 1 no. is not through the complete construction yet.
3. The work on the Main pumping station 1 no. has been completed to 90%.
4. In the 8.95 MLD Sewage Treatment Plant, 90% of the work has been completed

Substantial work of construction of 8.95 MLD STP including installation of electrical and mechanical equipment was successfully completed in the year 2013 however it's unfortunate to inform that Power connection and other ancillary works of the STP are impeded since 2013 due to diversion of funds to other works for which an FIR has alredy been lodged against the erroneous officials.

## DISCHARGE OF WASTE INTO THE RIVER SAI

Further, it is to be informed to the Hon'ble Tribunal that 4 drains, namely Police line drain, Bholiyapur drain, Sadar drain, and Ram Leela Maidan drain, having a total discharge of 7.7 MLD, are being discharged into the river Sai. However, no direct discharges of the untreated dains are made into the water body as the drains are first treated by the means of Bio-remediation. This treatment is consistently being followed since March 2020.

## STEPS TAKEN TO MAKE THE STP OPERATIONAL

A DPR under Namami Gange Programme, amounting to Rs. 33.91 cr., for I&D of above 4 drains, including 15 years O & M, was submitted to NMCG (Govt. of India) vide SMCG letter no. 882/SMCG-UP/0623/SMCG dated 28.08.2020 herewith attached as **Annexure I**. The project also includes provisions for making the STP operational.

Observations on aforesaid DPR were communicated by NMCG vide their letter no. TE- 12014/1/2020-Tech. Construction NMCG dated 09.10.2020 herewith attached as **Annexure II**. After incorporating the raised observations, revised DPR amounting to

Rs.32.56 cr., including 15 years O & M. was submitted to NMCG vide SMCG letter no. 1220/0623/SMCG-UP/04 dated 10.12.2020 herewith attached as **Annexure III** and 276/0623/SMCG UP/01 dated 15.03.2021 enclosed as **Annexure IV**.

Observations of the above-revised DPR were again communicated by NMCG vide their office letter no. TE 12014/2020-TECH CONSTRUCTION 13.05.2021 hereby attached as **Annexure V**.

A technical team of NMCG was required to visit the site. However, this visit could not be accomplished due to the ongoing Covid-19 pandemic situation.

After the site visit of the Technical Team of NMCG and their conclusive observations, a revised DPR will be submitted to NMCG for approval and allocation of funds. After the approval of the DPR, finalization of tender, and issuance of Letter of Award (LOA) to the qualified bidder, the project will be completed within 24 months after the issuance of LOA.

**The STP will be made operational after sanctioning of the project and 24 months after the issuance of the Letter of Award.** The components of work distribution of these 24 months are as follow:-

| Interception & Diversion of 4 drains of Pratapgarh City | | | | | | | |
|---|---|---|---|---|---|---|---|
| Sl. No. | Description of work | Start date | Finish date | Duration in months | Quantity | Time | Remarks |
| 1 | Interception work including approval of drwaing design etc. | From award of tender | 6 months | 6 months | 4 Nos | 6 Months | Time has been taken in antcipation of approval of project and award of tender |
| 2 | Sewer carrying sewer line including main hole & reinstatement work and approval of drawing design. | | 6 months | 6 months | 2.25 Km. | 6 Months | |
| 3 | Overhauling of exsting STP | | 5 months | 5 months | 1 Job | 5 Months | |
| 4 | Connection with STP and MPS Overhauling | | 2 months | 2 months | 1 Job | 2 Months | |
| 5 | Power connection with MEP building. | | 2 months | 2 months | 1 Job | 2 Months | |
| 6 | Testing, commissioning and trial, run. | | 3 months | 3 months | 1 Job | 3 Months | |

## ACTIONS TAKEN AGAINST ERRING OFFICERS

It is to submit that the works on the project, sanctioned in the year 2006, were started in the year 2009 and continued up to the year 2013. The proposed works under the approved project could not be completed due to the diversion of funds. The persons responsible for the diversion of funds are as follows:

1. Sh. Rajesh Khare: Executive Engineer
2. Sh. Rakesh Kumar Srivastava: Divisional Accountant
3. Sh. Rampal Ram: Head Clerk
4. Late Sh. Satyendranath Srivastava: RGC (Expired in June 2020)
5. M/s Thermax Ltd. Chinchwad, Pune: Contractor Firm

The above-concerned persons have retired during the years 2014-2018. Further, as per clause 351 (A) of the Civil Services Regulation Act, no proceedings can be initiated

against the persons responsible, after a lapse of 4 year period from the date of irregularity. As such, disciplinary proceedings could not be initiated.

Although, an FIR has already been lodged against the following persons responsible on 30.08.2020 under sections 409, 419, and 420 of the Indian Penal Code, hereby attached as **Annexure VI**:-

1. Sh. Rajesh Khare: Executive Engineer
2. Sh. Rakesh Kumar Srivastava: Divisional Accountant
3. Sh. Rampal Ram: Head Clerk
4. M/s Thermax Ltd. Chinchwad, Pune: Contractor Firm

**INTERIM MEASURES TAKEN TO CURB POLLUTION OF WATER BODY**

Interim measures have been taken to prevent the polluted discharge from the drains to enter the river Sai. However, In order to ensure compliance with the orders of Hon'ble Tribunal, the Principal Secretary Urban Development has issued instructions vide Letter No: 142/Nine-9-2019-893/2001 Dated: 03.02.2020 to the concerned ULBs for taking up the interim measures for the treatment of drains till permanent infrastructure for treatment of sewage is created is herein attached as **Annexure VII**.

It is further to be informed to the Hon'ble Tribunal that as a remedial measure to curb water pollution was started in March 2020, by Bio-remediation of the 4 drains namely- Police line drain, Bholiyapur drain, Sadar drain, and Ram Leela Maidan drain all of which are discharged into the river Sai has been duly done. Time and again, water samples of these 4 drains have been collected by the UPPCB. The assessments of such samples have shown a reduction in BOD and COD levels. The reports of such remediation evaluations have been attached herewith attached as **Annexure VIII.**

**Dr. Rajneesh Dube**
**Additional Chief Secretary**
**Urban Development Department**

Annexure – I

**OFFICE OF THE PROJECT DIRECTOR**
**STATE MISSION FOR CLEAN GANGA**
**Plot no 18, Sector -7, Gomati Nagar Extension, Lucknow -226010**

Letter No. 882 /SMCG-UP/623/2020 CC / Dated: August 28, 2020

To

**The Director General,**
**National Mission For Clean Ganga,**
**Major Dhyan Chand National Stadium,**
**1st Floor, India Gate, New Delhi-110002**

महानिदेशक (नमामि गंगे)
प्राप्ति संख्या 2778
दिनांक 29/08/20

**Reg: DPR for I&D and Sewage Treatment Plant of Pratapgarh City.**

**Dear Sir,**

This is to inform that the DPR for I & D and Sewage Treatment Plant of Pratapgarh Town, District Pratapgarh UP, amounting to Rs 33.61 Cr. has been prepared by U.P.Jal Nigam. The details of the DPR are as under.

| Sl No | Name of Project | Estimated cost (Rs. In Cr.) | | |
|---|---|---|---|---|
| | | Cost of works | O & M for 15 yrs | Total Cost |
| 1 | DPR of I&D and Sewage Treatment Plant for Pratapgarh city (UP). | 16.76 | 16.85 | 33.61 |

The following Provisions have been made in the DPR :

1. Nala tapping -04 nos.
2. Connecting sewer- 2260 m
3. Effluent channel – 50 M
4. Renovation of old STP – 1 No.
5. Staff Quarter, Approach Road, Boundary wall & Gate etc.
6. 15 years operation and maintenance.

The DPR submitted by the Chief Engineer (Ganga), UP Jal Nigam, Lucknow vide letter No. 447/022/0272 (32)/2020 dated 29.07.2020 is hereby recommended for review and initiating appraisal activities for its approval under "Namami Gange" programme of NMCG.

Yours sincerely.

Encl: As above.

**(Annavi Dineshkumar)**
**Additional Project Director**

**Copy forwarded for information to :**

1. PS to Project Director, State Mission for Clean Ganga-UP, Lucknow.
2. Managing Director, U.P. Jal Nigam , 6-Rana Pratap Marg, Lucknow
3. Chief Engineer (Ganga), U.P. Jal Nigam , 6-Rana Pratap Marg, Lucknow
4. Chief Engineer, U.P. Jal Nigam , Prayagraj
5. S.E. 2nd Circle, UP Jal Nigam, Prayagraj.

Additional Project Director

Sri Gupta, E.E.
08/09/2020

Sr Work JP
मु० प्र० नगर

9.9.020

9/9/2020

S.D
Send file
10-9-2020

Annexure-II

TE-12014/1/2020-TECH CONSTRUCTION NMCG
National Mission for Clean Ganga
Ministry of Jal Shakti, Department of Water Resources, RD & GR
Government of India
**********

1st floor, MDC National Stadium
India Gate, New Delhi – 110002
Dated 9th Oct 2020

To,

Project Director, UP-SMCG
Plot no.-18, Sector-7, Gomti Nagar Ext.
Lucknow-226010

**Subject: Reg. DPR of I&D and STP works at Pratapgarh, Uttar Pradesh**

Sir,

With reference to subject mentioned above, it is informed that NMCG has examined the DPR for I&D with STP works at Pratapgarh, Uttar Pradesh and made several observations, which are required to be addressed suitably before proceeding further. The observations on the DPR is annexed (Annexure-I).

2. Further, this DPR has been prepared for I&D of drains and completion of left over works. As per DPR it is mentioned that this project got sanction twice from state sector and expenditure of about Rs 14.98 Crs was made but haven't resulted into completion of any component. Detailed analysis of hurdles faced or reasons for non-execution and safeguard to be adopted may be included in DPR.

3. It has also mentioned that existing infrastructure (incomplete) will be used in the current scheme but no details of the same have been provided. Please provide detailed analysis, structure strength (NDT test) and up-gradation strategy for the same.

4. Thus the DPR is returned along-with observation for further necessary action.

5. This issues with the approval of ED (Projects), NMCG.

Thanking You.

For (Dr. Pravin Kumar)
Dir (T-III)

Encl: Observations Pratapgarh DPR (Annexure-I)

Copy to: - Managing Director (UP Jal Nigam), 6, Rana Pratap Marg Lucknow- 226001

Internal circulation: PS to DG, PS to ED (P)

**ANNEXURE-I**

**NATIONAL MISSION FOR CLEAN GANGA**

**REVIEW OBSERVATIONS ON DPR FOR I&D AND STP WORKS AT PRATAPGARH, UTTAR PRADEH**

**Observations on DPR**

1. As per DPR section 8.2, project for sewerage infrastructure including network, IPS, MPS and STP has been estimated for Rs 15.78 Cr and sanctioned under State fund and awarded to M/ s Thermax. Work delayed due to land issue. Sewer network work could not be started due to low budget.

   Further revised sanctioned of Rs 18.22 Cr was made in year 2010 for completion of left over work. Work again started and stopped.

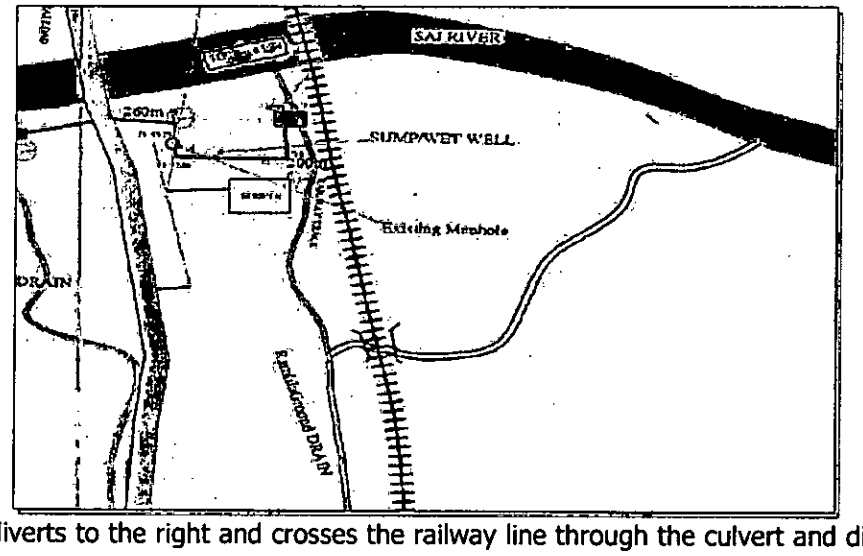
   As of now expenditure of Rs 14.98 Cr have been made without completing even one component i.e. STP, Sewer Network, MPS or IPS. The expenditure of Rs 14.98 Cr has become infructuous.

   DPR is silent about the action taken for non-performance in execution of works for UPJN and/or contractor. SPMG/UPJN may include the such details in the DPR.
2. As per DPR, in the submitted proposal only MPS and STP claimed to be 90 % completed are being proposed to be used. DPR is silent about the details like condition assessment of completed work (as reported completed year as 2011), coverage of sewer network already laidetc.SPMG/UPJNmayincludesuchdetailsinthereporttojustifythesubmittedproposal.
3. Present rate of water supply has not been mentioned in the report. SPMG/UPJN may provide the same in the report to assess the wastewater generation by the town and to cross verify the discharge measured in the drains in Nov2019.
4. As per DPR section 8.2, there is sewerage infrastructure exists in the town as detailed in table 2 above. However, details of components of sewerage infrastructure like capacity of IPS, MPS, details of civil work completed at MPS, STP and diameters of 12.472 km of sewer network proposed and 7.60 km laid with design horizonsetc.

   This is required to understand the integration with infrastructure proposed in the submitted DPR and same may be included in the DPR.
5. It is also not clear from the report, that what works are pending in the STP as STP is mentioned to be 90% complete. This is required to justify the costing of 1.62 Cr considered in estimation for STP –pending works.
6. Consideringthefactthat40%householdshaveseptictanks,CoTreatmentofSeptagealong Sewage may also be explored by UPJN at existingSTP.
7. SPMG/UPJN may provide the details of Interception and Diversion structure with the submission to justify the estimates.
8. Details of pending works at MPS may be provided as it is claimed to be 90 %

complete. This is required to justify items considered in estimation for MPS-pending works.

9. The report needs to show and provide the details of 7.60 Km of already laid sewer network in the City funded by State in the form of existing plan.
10. SPMG/UPJN may provide the details of the parameters for which the 8.95 MLD STP is designed.
11. As per section 9.3.1 of the DPR, flows of the drains were estimated based on the contributory population of 25 wards of Pratapgarh NPP. However, ward no 916 and 22 are not considered in catchment of any of the 4 drains. SPMG/UPJN may justify the reason for the same and add the details of discharge location of wastewater generated from these wards (approx. 1.36 MLD for year2037).
12. As per DPR measured flow of the drains has been tabulated in section 7 of the DPR however detailed flow measurement sheets are not submitted with the DPR.SPMG/UPJN may provide the same.
13. As per DPR section 13, wastewater quality of 4 drains has been tabulated however detailed Waste water quality reports are not submitted with DPR. SPMG/UPJN may provide the same.
14. The Water Quality of River Sai downstream and upstream of the town, also needs to be included and impact of Partapgarh town need to be justified. Secondly, impact of Sai River on Gomti River also needs to be mentioned in thereport.
15. As per the proposal drawing attached with the submission, Ramlila Maidan nala is proposed to be tapped near the railway track near the STP. However a major part of




it diverts to the right and crosses the railway line through the culvert and discharges into River Sai which was supported by google map also. The confluence of this drain with River Sai falls within the boundary of NPP. SPMG/UPJN may provide the justification for not considering tapping point at current location.

16. As per DPR, tapped discharge of 4 drains has been proposed to be carry by interceptor sewer of 2260 m However, design of 2260 m of sewer line was not available with the report. SPMG/UPJN may provide the same for review.
17. SPMG/UPJNmayshowGL,ILatI&Dandpipesizeofproposedinterceptorsewernetworkin

the proposal drawing attached with the submission.

18. As per DPR, cost of 4 I&D has been estimated as Rs 3 Cr which is high. SPMG/UPJN may provide the detailed estimate for the same.
19. As per DPR, cost of 2.26 Km has been estimated Rs16000/m seems to be on higher side, the same can be optimized by SPMG/UPJN.
20. Cost of for Staff Quarters, Boundary wall, approach road, laboratory, office etc has been included in the project cost which should have been the part of the earlier awarded STP contract. SPMG/UPJN may recheck the items and exclude those from the submitted proposal to avoid duplicity.
21. In addition, detailed estimate for Staff Quarters, Boundary wall, approach road etc has not been submitted with DPR.SPMG/UPJN may provide the same to support the estimate.
22. As per DPR, 15 years O&M estimation, maintenance cost has been escalated as 5% per year which is not as per NMCG Guidelines. SPMG/UPJN may be re-estimated as per NMCG Guidelines.
23. As per DPR, per annum cost for manpower, Electricity, chemical and Fuel cost has been estimated however, detailed estimate for electricity, Diesel and chemical has not been provided. SPMG/UPJN may provide the same toreview.
24. As per DPR, project cost has been estimated as Rs 33.91 Cr including GST. However as per PMC NMCG project cost can be reduced by almost 25% by optimizing as suggested.

Annexure-III

दूरभाष: 0522-2638108

कार्यालय परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश
प्लाट नं0-18, सेक्टर-7, गोमती नगर विस्तार योजना, लखनऊ।

Website http:// www.smcg-up.org /E-mail: ta@smcg-up.org

पत्र संख्या-1220 /0623 / SMCG-UP/04 दिनांक : 10 दिसम्बर, 2020

(22132) /2020

कार्यालय प्रबन्ध निदेशक
डायरी सं० 26299
दिनांक 11/12/2020

सेवा में,
संo प्रo निo (गंगा) सत्कार्यकारी निदेशक (परियोजना),
डायरी-857-G राष्ट्रीय स्वच्छ गंगा मिशन,
दिनांक-15/12/20 मेजर ध्यान चन्द स्टेडियम,
प्रथम तल, इन्डिया गेट,
नई दिल्ली-110002

विषयः-नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई.एण्ड डी. एवं तत्संबंधी कार्यों के प्राक्कलन पर एन.एम.सी.जी. द्वारा लगायी गयी आपत्तियों के निराकरण उपरान्त संशोधित प्राक्कलन स्वीकृत करने के संबंध में।

महोदय,

नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई.एण्ड डी. एवं तत्संबंधी कार्यों के प्राक्कलन, अनुमानित लागत रु0 3391.70 लाख (15 वर्षों के रख-रखाव एवं संचालन सहित), इस कार्यालय के पत्रांक-882/एस.एम.सी.जी./0623 दिनांक 28.08.2020 द्वारा स्वीकृति हेतु एन.एम.सी.जी., नई दिल्ली प्रेषित की गयी थी। परियोजना पर एन.एम.सी.जी., नई दिल्ली के पत्र सं0-TE-12014/1/2020-Tech. Const. NMCG दिनांक 09.10.2020 द्वारा कतिपय आपत्तियां इंगित की गयी थी तथा अपेक्षा की गयी थी के इन आपत्तियों के निराकरण के उपरान्त संशोधित प्राक्कलन स्वीकृति हेतु प्रेषित किया जाय।

JMD(G)

मुख्य अभियन्ता (गंगा), उ0प्र0 जल निगम, लखनऊ के पत्र सं0-869/022-0272(32)/2020 दिनांक 26.11.2020 द्वारा एन.एम.सी.जी. द्वारा 24 बिन्दुओं लगायी गयी आपत्यिों के निराकरण उपरान्त संशोधित प्राक्कलन, अनुमानित लागत रु0 3256.11 लाख (15 वर्षों के रख-रखाव एवं संचालन सहित) प्राप्त हुआ है (संलग्नक-1)।

11.12.20
प्रबन्ध निदेशक

अतः अनुरोध है कि प्रतापगढ़ नगर के आई.एण्ड डी. एवं एस.टी.पी. परियोजना, अनुमानित लागत रु0 3256.11 लाख की संशोधित डी.पी.आर. की यथाशीघ्र स्वीकृति हेतु आवश्यक कार्यवाही करने का कष्ट करें।

CE(G)

भवदीय,

(राजेश कुमार पाण्डेय)
अपर परियोजना निदेशक

15/12/2020
JMD (G)

प्रतिलिपिः-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन/ परियोजना निदेशक, एस.एम.सी.जी.-यू.पी., लखनऊ।
2. प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ।
3. मुख अभियन्ता (गंगा), उ0प्र0 जल निगम, लखनऊ।
4. अधीक्षण अभियन्ता, द्वितीय मण्डल, उ0प्र0 जल निगम, प्रयागराज को इस निर्देश के साथ प्रेषित कि प्रतापगढ़ की डी.पी.आर. की दो हार्ड प्रति तथा साफ्ट प्रति एन.एम.सी.जी., नई दिल्ली भेजने का कष्ट करें।

अपर परियोजना निदेशक

S.E (Ganga)
15/12/2020

Sh. Pandey Ji
Pl. File

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E-mail-ceganga_@yahoo.in

दूरभाष –0522–2307780
0522 2301331
फैक्स –0522-2627908

# उत्तर प्रदेश जल निगम

प्रधान कार्यालय 6, राणा प्रताप मार्ग, लखनऊ 226001

पत्रांक: 869 /022–0272 (32)/2020 दिनांक 26.11.2020

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन–उ0प्र0
प्लाट न0–18, सेक्टर–7,
गोमती नगर विस्तार योजना,
लखनऊ।

विषयः– नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई0 एण्ड डी0 एवं तत्सम्बन्धी कार्यों के प्राक्कलन पर एन0एम0सी0जी0 द्वारा लगायी गयी आपत्तियों का निराकरण कर संशोधित प्राक्कलन प्रेषित करने के सम्बन्ध में।

महोदय,

कृपया नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई0 एण्ड डी0 एवं तत्सम्बन्धी कार्यों के प्राक्कलन अनुमानित लागत रू0 3391.70 लाख (15 वर्षों के संचालन एवं रख–रखाव की सहित), आपके पत्र दिनांक 29.08.2020 द्वारा एन0एम0सी0जी0, भारत सरकार, नई दिल्ली को प्रेषित किया गया था। उक्त प्राक्कलन पर एन0एम0सी0जी0, भारत सरकार, नई दिल्ली ने पत्र संख्या टी0ई0–12014/1/2020 टेक कन्स्ट्रक्सन एन0एम0सी0जी0 दिनांक 09.10.2020 द्वारा कतिपय आपत्तियां इंगित करते हुए संशोधित प्राक्कलन उपलब्ध कराये जाने की अपेक्षा की गयी है।

मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ0प्र0 जल निगम, प्रयागराज द्वारा पत्र संख्या 3413/प्रकल्प विरचन/97 दिनांक 23.11.2020(प्रति संलग्न) के माध्यम से एन0एम0सी0जी0 द्वारा इगिंत उक्त आपत्तियों का निराकरण करते हुए संशोधित प्राक्कलन रू0 3256.11 लाख (15 वर्षों के संचालन एवं रख–रखाव की सहित) प्रेषित किया गया है।

अतः अनुरोध है कि संशोधित प्राक्कलन एवं इंगित 24 बिन्दुओं की आपत्तियों का निराकरण कर बिन्दुवार आख्या संलग्न कर इस अनुरोध के साथ प्रेषित है, कि कृपया इसे एन0एम0सी0जी0 भारत सरकार नई दिल्ली को प्रेषित करने का कष्ट करें।

संलग्नक :–उपरोतानुसार (दो प्रतियां)।

भवदीय

26/11/2020
(एस0 के0 राय)
मुख्य अभियन्ता (गंगा)

पृ.सं. एवम् दिनांक उपरोक्तानुसार।

प्रतिलिपि मुख्य अभियन्ता (प्रयागराज क्षेत्र), उ0प्र0 जल निगम, प्रयागराज को उनके उक्त सन्दर्भित पत्र दिनांक 23.11.2020 के कम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

कृपया उक्त डीन अधिशासन को इस अनुरोध के साथ प्रेषित करने का कष्ट करें।

26/11/2020
मुख्य अभियन्ता (गंगा)

DPR Letter to SMCG hindi

26.11.20

Annexure-IV

दूरभाष: 0522-2838108

# कार्यालय परियोजना निदेशक,
## राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश
प्लाट नं0-18, सेक्टर-7, गोमती नगर विस्तार योजना, लखनऊ।

Website http:// www.smcg-up.org /E-mail: ta@smcg-up.org

पत्र संख्या- 276 /0623/ SMCG-UP/01 दिनांक : 15 मार्च, 2021

सेवा में,

ईमेल द्वारा

कार्यकारी निदेशक (परियोजना),
राष्ट्रीय स्वच्छ गंगा मिशन,
मेजर ध्यान चन्द्र स्टेडियम,
प्रथम तल, इन्डिया गेट, नई दिल्ली-110002

विषयः-नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई.एण्ड डी. एवं तत्संबंधी कार्यों के प्राक्कलन पर एन.एम.सी.जी. द्वारा लगायी गयी आपत्तियों के निराकरण उपरान्त संशोधित प्राक्कलन स्वीकृत करने के संबंध में।

महोदय,

नमामि गंगे कार्यक्रम के अन्तर्गत जनपद प्रतापगढ़ में आई.एण्ड डी. एवं तत्संबंधी कार्यों का प्राक्कलन, अनुमानित लागत रु0 3391.71 लाख (15 वर्षों के रख-रखाव एवं संचालन सहित), इस कार्यालय के पत्रांक-882/एस.एम.सी.जी./0623 दिनांक 28.08.2020 द्वारा स्वीकृति हेतु एन.एम.सी.जी., नई दिल्ली प्रेषित की गयी थी। परियोजना पर एन.एम.सी.जी., नई दिल्ली के पत्र सं0-TE-12014/1/2020-Tech. Const. NMCG दिनांक 09.10.2020 द्वारा दिये गये निर्देशों के क्रम में संशोधित डी.पी.आर., लागत रु0 3256.11 लाख इस कार्यालय के पत्र सं0-1220/0623/एस.एम.सी.जी.-यू.पी./04 दिनांक 10.12.2020 द्वारा स्वीकृति हेतु प्रेषित की गयी थी।

इस कार्यालय के पत्र दिनांक 10.12.2020 की प्रति सुलभ संदर्भ हेतु संलग्न करते हुए अनुरोध है कि उक्त परियोजना, अनुमानित संशोधित लागत रु0 3256.11 लाख की यथाशीघ्र स्वीकृति हेतु आवश्यक कार्यवाही करने का कष्ट करें।

उक्त के संबंध में यह भी अवगत कराना है कि अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम, प्रतापगढ़ द्वारा दूरभाष के माध्यम से अवगत कराया गया है कि उक्त डी.पी.आर. की साफ्ट कापी तथा हार्ड कापी 02 प्रतियों में दिनांक 16.03.2021 को एन.एम.सी.जी. कार्यालय में उपलब्ध करा दी जाएगी।

संलग्नक-डी.पी.आर. की प्रति साफ्ट में।

भवदीय,

अपर परियोजना निदेशक

प्रतिलिपिः-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन/ परियोजना निदेशक, एस.एम.सी.जी.-यू.पी., लखनऊ।
2. मुख्य अभियन्ता (गंगा), उ0प्र0 जल निगम, लखनऊ।
3. अधीक्षण अभियन्ता, द्वितीय मण्डल, उ0प्र0 जल निगम, प्रयागराज।
4. अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम, प्रतापगढ को उनसे दूरभाष पर हुई वार्ता के क्रम में सूचनार्थ।

अपर परियोजना निदेशक

Annexure – V

TE-12014/1/2020-TECH CONSTRUCTION NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development & Ganga Rejuvenation
Ministry of Jal Shakti, Government of India
**********

1st floor, MDC National Stadium
India Gate, New Delhi – 110002
Dated 13th May 2021

To,

Project Director, UP-SMCG
Plot no.-18, Sector-7, Gomti Nagar Ext.
Lucknow-226010

**Subject: Reg. DPR of I&D and STP works at Pratapgarh, Uttar Pradesh**
Ref: - memo no. 273/0623/ SMCG-UP/01 dated 15-03-2021

Sir,

With reference to subject mentioned above, it is informed that NMCG has examined the DPR for I&D with STP works at Pratapgarh, Uttar Pradesh and made few observations. The observations on the DPR are annexed (Annexure-I).

2. The DPR proposed I&D of drains and completion of left-over sewerage works. Some of this sewerage works are very old and weren't even commissioned thus a site visit by technical team may be required to understand and assess the condition of existing infrastructure. The site visit may be planned after improvement of conditions arising out of Covid-19.

3. Thus, the DPR is returned along-with observation for further necessary action.

4. This issues with the approval of ED (Projects), NMCG.

Thanking You.

(Dr. Pravin Kumar)
Dir (Technical)

Encl: Observations Pratapgarh DPR (Annexure-I)
Copy to: - Managing Director (UP Jal Nigam), 6, Rana Pratap Marg Lucknow- 226001
Internal circulation:PS to DG, PS to ED (P)

**Observation raised by National Mission of Clean Ganga New Delhi on submitted DPR for I&D and STP work at Pratapgarh (U.P.)** **Annexure-1**

| S.No. | OBSERVATION BY NMCG | COMPLIANCE BY UPJN | Reply by NMCG |
|---|---|---|---|
| 1 | As per DPR section 8.2, project for sewerage infrastructure including network, IPS, MPS and STP has been estimated for Rs 15.78 Cr and sanctioned under State fund and awarded to M/ s Thermax. Work delayed due to land issue. Sewer network work could not be started due to low budget.<br>Further revised sanctioned of Rs 18.22 Cr was made in year 2010 for completion of left over work. Work again started and stopped. As of now expenditure of Rs 14.98 Cr have been made without completing even one component i.e. STP, Sewer Network, MPS or IPS. The expenditure of Rs 14.98 Cr has become infructuous.<br>DPR is silent about the action taken for non-performance in execution of works for UPJN and/or contractor. SPMG/UPJN may include the such details in the DPR. | Due to fund crisis balance works of project could not be completed. The proposed works of Sewage treatment plant had been completed since july2011,but due to non availability of electric power connection testing and commissioning of mentioned STP was not done by firm. Almost more than 8 years elapsed, till date incomplete sewage treatment plant 8.95 MLD capacity could not got functional and fruitful. A DPR Rs. 354.15 lacs for making functional existing incomplete STP was submitted to urban department under state sector but sewage collection system and tapping of drains were not included in mentioned proposal. Without reaching sewage, STP could not got useful so approval of above DPR will not fruitful. In Pratapgarh city there are four drains are directly falling into the river Sai. Sewage generated in city Pratapgarh discharge & flows through these drains, so DPR for interception and diversion and overhauling work of STP have been taken and submitted for approval to got functional and fruitful. | Noted, but why the old contract couldn't complete the works. Why wasn't the power connection and testing commissioning considered in the old contract. The same can be explained in the DPR alongwith the report from Project audit for the previous STP contract.<br>Not Complied. |
| 2 | As per DPR, in the submitted proposal only MPS and STP claimed to be 90 % completed are being proposed to be used. DPR is silent about the details like condition assessment of completed work (as reported completed year as 2011), coverage of sewer network already laid etc. SPMG/UPJN may include such details in the report to justify the submitted proposal. | Pratapgarh sewage work was sanctioned in the year 2009-10 under state sector programme, in this project sewer line 12.474 KM , IPS 1N0., MPS 8.95 MLD -1 NO., and STP 8.95 MLD capacity-1 No. had been proposed but against proposed work only 7.60 KM sewer line, in MPS ( inlet screen system is not constructed) almost 90% works are completed , IPS - not started. Update status of executed works are mentioned in report of the DPR on Page No.- 9. | Noted. |

| | | | |
|---|---|---|---|
| 3 | Present rate of water supply has not been mentioned in the report. SPMG/UPJN may provide the same in the report to assess the wastewater generation by the town and to cross verify the discharge measured in the drains in Nov 2019. | Rate of water supply of Pratapgarh NPP has been mentioned in the report of the DPR, Page number 7 and Page No. 38 & 39. | Complied. But the DPR has considered additional 15% to be included towards unaccounted water. The basis of the same may be provided. |
| 4 | As per DPR section 8.2, there is sewerage infrastructure exists in the town as detailed in table 2 above. However, details of components of sewerage infrastructure like capacity of IPS, MPS, details of civil work completed at MPS, STP and diameters of 12.472 km of sewer network proposed and 7.60 km laid with design horizonsetc. This is required to understand the integration with infrastructure proposed in the submitted DPR and same may be included in the DPR. | In Pratapgarh town sewerage project was sanctioned in year 2006. In this sewerage project base year taken in 2007, seweage generation in base year was adopted 7.70 MLD & for the intermediate year 2022, projected seweage generation was 8.89 MLD, so 8.95 MLD capacity STP was proposed. The population of Pratapgarh Nagar Palika Parishad is 76133 as per census year 2011 due to which the DPR could not proposed under AMRUT and in state sector fund is limited. Requirement of sewer line in Pratapgarh city is 120 Km. but in previous sanctioned sewerage project only 12.474 km. was taken. Which is not adiquate as per requirement of the Pratapgarh city. There is existing sewerage infrastructure is unable to facilate the town with sewerage facility. Proposed I&D work and over hauling of existing sewerage treatment plant are included in this DPR for prevention of the pollution load in Sai River. | Ok Noted. |
| 5 | It is also not clear from the report, that what works are pending in the STP as STP is mentioned to be 90% complete. This is required to justify the costing of 1.62 Cr considered in estimation for STP –pending works. | Existing STP has been shown in index map. STP could not be got functional since 2011 due to non availbility of fund. Power connection, over hauling of existing STP and inlet sceen channel have been proposed in this DPR. The justification of the costing of 1.62 Cr. is attatched on Page No.- 136 to 146. | Ok Noted. |

| | | | |
|---|---|---|---|
| 6 | Considering the fact that 40% house holds have septic tanks, CoTreatment of Septage along Sewage may also be explored by UPJN at existingSTP. | Already 8.95 MLD capacity STP has been constructed under state sector so it is necessary to make functional existing unused STP. As per information of the Pratapgarh Nagar Palika Parishad 40% households have septic tanks and 60% building do not have septic tanks in such area sewage and sullage flow into open drains, The waste water from septic tanks and soakpits flow into open drains, discharge comesinto these natural drains and ultimately into Sai River. So I&D project of Pratapgarh will be avable to prevent the waste water which are falling in River Sai. | Not Complied. |
| 7 | SPMG/UPJN may provide the details of Interception and Diversion structure with the submission to justify the estimates. | Details of Interception and Diversion structure has been given in the DPR page number 65 to 112. | ok Complied |
| 8 | Details of pending works at MPS may be provided as it is claimed to be 90 % complete. This is required to justify items considered in estimation for MPS-pending works. | MPS had been constructed since July 2011 so inlet screen, by pass system, power connection and over hauling works are proposed in this DPR. | Noted |
| 9 | The report needs to show and provide the details of 7.60 Km of already laid sewer network in the City funded by State in the form of existing plan. | Existing laid sewer has been shown in index map. | Index map not found in the DPR |
| 10 | SPMG/UPJN may provide the details of the parameters for which the 8.95 MLD STP is designed | Existing STP was proposed in year 2006 at that time applicable parameters of CPCB where adopted. It has been mentioned in DPR section - 13, Page No.- 48. | need to check |
| 11 | As per section 9.3.1 of the DPR, flows of the drains were estimated based on the contributory population of 25 wards of Pratapgarh NPP. However, ward no 9 16 and 22 are not considered in catchment of any of the 4 drains. SPMG/UPJN may justify the reason for the same and add the details of discharge location of wastewater generated from these wards (approx. 1.36 MLD for year2037). | Ward number 9, 16 and 22 situated in trans Sai river area, these four drain covered only main city side of Sai area. Above mentioned wards waste water comes in chilbila drain. Discharge of chilbila is 1.30 MLD. Proposal for treatment of discharge of this drain is to be submitted based on wetland technology. In this DPR only city side drains have been taken. | Noted |

| | | | |
|---|---|---|---|
| 12 | As per DPR measured flow of the drains has been tabulated in section 7 of the DPR however detailed flow measurement sheets are not submitted with the DPR.SPMG/UPJN may provide the same. | Detailed flow measurement sheet has been given in the DPR page number 60 to 63. | Not found. Not complied |
| 13 | As per DPR section 13, wastewater quality of 4 drains has been tabulated however detailed Waste water quality reports are not submitted with DPR. SPMG/UPJN may provide the same. | Detailed Waste water quality reports has been given in the DPR page number 59. | Complied |
| 14 | The Water Quality of River Sai downstream and upstream of the town, also needs to be included and impact of Partapgarh town need to be justified. Secondly, impact of Sai River on Gomti River also needs to be mentioned in thereport. | Attached | Complied |
| 15 | As per the proposal drawing attached with the submission, Ramlila Maidan nala is proposed to be tapped near the railway track near the STP. However a major part of it diverts to the right and crosses the railway line through the culvert and discharges into River Sai which was supported by google map also. The confluence of this drain with River Sai falls within the boundary of NPP. SPMG/UPJN may provide the justification for not considering tapping point at current location. | At present time major part of Ram lila maidan drain is naturaly diverted to right side and cross the railway line through the culvert and discharge meets in Sai river but in the proposal making wide drain whole discharge of Ramlila maidan drain will be brought at one point then to be tapped and diverted into the MPS. | Ok Noted. |
| 16 | As per DPR, tapped discharge of 4 drains has been proposed to be carry by interceptor sewer of 2260 m However, design of 2260 m of sewer line was not available with the report. SPMG/UPJN may provide the same for review. | Design of sewer line has been attached with DPR at page number 49 to 58. | Complied |
| 17 | SPMG/UPJN may show GL,IL at I&D and pipe size of proposed interceptor sewer network in the proposal drawing attached with the submission. | Details of GL, IL at I&D and pipe size of proposed interceptor sewer network are shown in the map. | Noted |

| | | | |
|---|---|---|---|
| 18 | As per DPR, cost of 4 I&D has been estimated as Rs 3 Cr which is high. SPMG/UPJN may provide the detailed estimate for the same. | Details of Interception and Diversion structure has been given in the DPR page number 65 to 112 and there is no possibility to reduce cost. | Noted |
| 19 | As per DPR, cost of 2.26 Km has been estimated Rs16000/m seems to be on higher side, the same can be optimized by SPMG/UPJN. | As per site condition estimation and costing of sewer line is economical side . | Noted |
| 20 | Cost of for Staff Quarters, Boundary wall, approach road, laboratory, office etc has been included in the project cost which should have been the part of the earlier awarded STP contract. SPMG/UPJN may recheck the items and exclude those from the submitted proposal to avoid duplicity. | Staff Quarters, boundary walls, approach road, laboratory, offices etc. have been taken in this DPR, because above mentioned infrastructure were not taken in the old DPR, hence there is no recurrence. Only cost of STP was awarded in contract above mentioned works were not the part of earlier awarded STP contect. | Was the previous contract between the state and contractor been formally foreclosed? If not the same need to be confirmed via a proper project audit. Any incomplete work by the contractor shall lead to the wastage of public resources which can be avioded by proper contract monitoring. |
| 21 | In addition, detailed estimate for Staff Quarters, Boundary wall, approach road etc has not been submitted with DPR.SPMG/UPJN may provide the same to support the estimate. | Detailed estimate for Staff Quarters, Boundary wall, approach road etc has been submitted with DPR in page number 123 to 126 & 150 to 160. | Noted |
| 22 | As per DPR, 15 years O&M estimation, maintenance cost has been escalated as 5% per year which is not as per NMCG Guidelines. SPMG/UPJN may be re-estimated as per NMCG Guidelines. | O&M for 15 year has been estimated as per latest NMCG Guidelines . | Complied |
| 23 | As per DPR, per annum cost for manpower, Electricity, chemical and Fuel cost has been estimated however, detailed estimate for electricity, Diesel and chemical has not been provided. SPMG/UPJN may provide the same toreview. | Detailed estimate for electricity, Diesel and chemical has been given in DPR page number 31 & 149. | Complied |
| 24 | As per DPR, project cost has been estimated as Rs 33.91 Cr including GST. However as per PMC NMCG project cost can be reduced by almost 25% by optimizing as suggested. | Costs have been reduced where there was potential to reduce the cost, has been reduced. | Ok Noted. |

Annexure – VI

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

# FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): प्रतापगढ़ P.S. (थाना):कोतवाली सिटी Year (वर्ष): 2020
FIR No. (प्र.सू.रि. सं.): 0762 Date &Time of FIR (प्र.सू.रि. की दिनांक/समय)30/08/2020 17:08 बजे

2.

| S.No. (क्र.सं.) | Acts (अधिनियम) | Sections (धारा(एँ)) |
|---|---|---|
| 1 | भा द सं 1860 | 409 |
| 2 | भा द सं 1860 | 419 |
| 3 | भा द सं 1860 | 420 |

3. (a)Occurrence of offence (अपराध की घटना):
1. Day (दिन): Date From (दिनांक से ): Date To ( दिनांक तक ):
Time Period (समय अवधि): Time From (समय से ): Time To (समय तक):

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई ):
Date (दिनांक ): 30/08/2020 Time (समय): 17:08 बजे

(c) General Diary Reference (रोजनामचा संदर्भ ):
Entry No. (प्रविष्टि सं.):034 Date & Time (दिनांक और समय): 30/08/2020 17:08 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):
1. (a) Direction and distance from P.S.(थाना से दूरी और दिशा ): Beat No. (बीट सं.):
(b) Address (पता):
(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):
Name of P.S.(थाना का नाम): District(State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता ):
(a) Name (नाम): श्री घनश्याम त्रिवेदी अधिशासी अभियन्ता निर्माण खण्ड उ0प्र0 जल निगम प्रतापगढ़
(b) Father's/Husband's Name(पिता / पति का नाम) :
(c) Date/Year of Birth (जन्म तिथि / वर्ष ): 1985 (d) Nationality (राष्ट्रीयता): भारत
(e) UID No. (यूआईडी सं.):
(f) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि):
Place of Issue (जारी करने का स्थान ):
(g) Id details (Ration Card,Voter ID Card,Passport,UID No.,Driving License,PAN)

| S.No.(क्र.सं.) | Id Type (पहचान पत्र का प्रकार) | Id Number (पहचान संख्या) |
|---|---|---|
| 1 | | |

(h)Address (पता):

| S.No.(क्र.सं.) | Address Type (पता का प्रकार) | Address (पता) |
|---|---|---|
| 1 | वर्तमान पता | शासी अभियन्ता निर्माण खण्ड ,उ0प्र0 जल निगम प्रतापगढ़,कोतवाली सिटी,प्रतापगढ़, उत्तर प्रदेश,भारत |
| 2 | स्थायी पता | शासी अभियन्ता निर्माण खण्ड ,उ0प्र0 जल निगम प्रतापगढ़,कोतवाली सिटी,प्रतापगढ़, उत्तर प्रदेश,भारत |

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.): Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):
Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

| S.No.(क्र. सं.) | Name (नाम) | Alias (उपनाम) | Relative's Name (रिश्तेदार का नाम) | Present Address (वर्तमान पता) |
|---|---|---|---|---|
| 1 | राजेश खरे सेवानिवृत्त अधिशासी | | पिता का नाम : स्व0 करतार खरे | 1. अल्लापुर अमिताभ बच्चन मार्ग , प्रयागराज,उत्तर प्रदेश,भारत |
| 2 | राकेश कुमार श्रीवास्तव सेवानिवृत्त खण्डीय लेखाकार | | पिता का नाम : स्व0 पन्नालाल श्रीवास्तव | 1. 341/2ए शास्त्री नगर, सदियापुर, प्रयागराज,उत्तर प्रदेश,भारत |
| 3 | रामपाल राम सेवानिवृत्त मुख्य लिपिक कार्यालय खण्डीय लेखाकार | | पिता का नाम : स्व0 दरोगा राम | 1. काशीपुर मिसन्यौरी पोस्ट बलिया ,पिन-277201 ,बलिया,उत्तर प्रदेश,भारत |
| 4 | मेसर्स थर्मेक्स लिमिटेड | | | 1. रजिस्टर्ड ऑफिस डी एम0डी0सी0 , इन्डस्ट्रियल एरिया आर0डी0 ए0, जी0ए0 रोड चिन्चवड़ पुणे-411019, चिंचवाड़,पुणे शहर,महाराष्ट्र,भारत |

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of Interest (संबन्धित सम्पति का विवरण):

| S.No. (क्र. सं.) | Property Category (संपति श्रेणी) | Property Type (सम्पति का प्रकार) | Description (विवरण) | Value(In Rs/-) (मूल्य (रु मे)) |
|---|---|---|---|---|

10. Total value of property (In Rs/-)-सम्पति का कुल मूल्य(रु मे):

11. Inquest Report / U.D. case No., If any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो ):

| S.No. (क्र. | UIDB Number (यू.डी.प्रकरण सं.) |
|---|---|

12. First Information contents (प्रथम सूचना तथ्य ):
कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम, प्रतापगढ़। पत्रांकः 1669/ अ-14/13 दिनांक 28/08/2020 सेवा में, थानाध्यक्ष, थाना कोतवाली सिटी, प्रतापगढ़। विषयः- प्रतापगढ़ नगर के सीवरेज योजना के अन्तर्गत निर्मित 8.95 एम0एल0डी0 क्षमता सीवेज शोधन संयन्त्र के कार्य अपूर्ण एवं अक्रियाशील रहने के संबंध में उक्त समय कार्यरत लोक कर्मियों के विरूद्ध प्राथमिकी रिपोर्ट दर्ज कर आवश्यक कार्यवाही करने के सम्बन्ध में। महोदय, कृपया उपरोक्त विषयक निर्माण खण्ड, उ0प्र0 जल निगम, प्रतापगढ़ के अधीन शासन द्वारा राज्य सेक्टर में प्रतापगढ़ सीवरेज कार्य हेतु वर्ष 2005-06 में रू0 801.00 लाख एवं वर्ष 2010-11 में रू0 1020.74 लाख कुल रू0 1821.74 लाख अवमुक्त किया गया था। जिसमें सीवर लाइन बिछाने का कार्य 12.474 किमी0, इन्टरमीडिएट सीवेज पम्पिंग स्टेशन- 1 नग, मानव तन मन्दिर अजीत नगर स्थित मुख्य पम्पिंग स्टेशन एवं सीवेज ट्रीटमेंट प्लांट 8.95 एम0एल0डी0 क्षमता एवं तद्सम्बन्धित कार्यो का प्राविधान था। प्रस्तावित कार्यों में सीवर लाइन बिछाने का कार्य 7.60 किमी0 पूर्ण है एवं इन्टरमीडिएट सीवेज पम्पिंग स्टेशन का कार्य आरम्भ नहीं किया गया। मुख्य सीवेज पम्पिंग स्टेशन का कार्य एवं सीवेज शोधन संयत्र 8.95 एम0एल0डी0 क्षमता का कार्य 85 प्रतिशत कराया गया। उपरोक्त समस्त कार्य अपूर्ण एवं अक्रियाशील है। योजना की अवमुक्त धनराशि में से रू0 387.73 लाख अन्य योजनाओं पर व्ययावर्तित किये जाने के कारण योजना के प्राविधानित कार्य अपूर्ण एवं अक्रियाशील है (विवरण संलग्न संलग्नक-1)। इस योजना में प्राविधानित सीवर लाइन बिछाने का कार्य अव्यवस्थित तरीके से किये जाने के कारण योजना अपूर्ण एवं बीच-बीच में सीवर लाइन में गैप पड़ा हुआ है। इस प्रकार कार्य अनियोजित ढंग से कराये जाने के कारण योजना के समस्त कार्य अपूर्ण एवं अक्रियाशील है। सीवेज शोधन संयन्त्र का कार्य मेसर्स थर्मेक्स लिमिटेड, रजिस्टर्ड ऑफिस डी एम0एल0डी0 इन्डस्ट्रियल एरिया, आर0डी0 ए0जी0ए0 रोड, चिन्चवड, पुणे-411019 इण्डिया द्वारा कराया गया है। फर्म को दिया गया मोबिलाइजेशन एडवांस विवरण संलग्न (संलग्न-2) के क्रमांक-1,2 एवं 3 पर अंकित धनराशि क्रमशः रू0 10.00 लाख, रू0 10.00 लाख एवं रू0 57.10 लाख इस प्रकार कुल रू0 77.10 लाख का भी समायोजन नहीं किया गया है तथा मेसर्स थर्मेक्स लिमिटेड, रजिस्टर्ड ऑफिस डी एम0डी0सी0 इन्डस्ट्रियल एरिया, आर0डी0 ए0जी0ए0 रोड, चिन्चवड, पुणे-411019 इण्डिया द्वारा जमा की गयी बी0जी0 (बैंक गारंटी) की वैधता जुलाई 2011 में ही समाप्त हो गयी है, जिसा रिन्युवल नहीं कराया गया। फर्म द्वारा 8.95 एम0एल0डी0 क्षमता के एस0टी0पी0 को पूर्ण एवं क्रियाशील किये बिना ही

समस्त भुगतान फर्म को कर दिया गया। प्रतापगढ सीवरेज पर प्राप्त धनराशि को हैण्डपम्प अधिष्ठापन एवं अन्य मौर स्वीकृत योजनाओं पर व्ययावर्तन करके वित्तीय अनियमितता की गयी है। इस प्रकार वित्तीय अनियमितता एवं नियम विरूद्ध कृत्य कर विभाग की छवि धूमिल की गयी है। उक्त योजना अन्तर्गत धन व्ययावर्तन करने , वित्तीय अनियमितता एवं नियम विरूद्ध कृत्य कर विभाग को रू0 387.73 लाख की वित्तीय हानि पहुँचाने हेतु निम्नलिखित लोकसेवकों एवं फर्म के विरूद्ध सुसंगत धाराओं मे प्राथमिकी दर्ज कर आवश्यक विधिक कार्यवाही करने की कृपा करें। 1. श्री राजेश खरे, सेवानिवृत अधिशासी अभियन्ता पुत्र स्व0 करतार खरे, अल्लापुर, अमिताभ बच्चन मार्ग, प्रयागराज। 2. श्री राकेश कुमार श्रीवास्तव, सेवानिवृत खण्डीय लेखाकार पुत्र स्वा0 एन्नालाल श्रीवास्तव, 341/2ए, शास्त्री नगर, सदियापुर, प्रयागराज। 3. श्री रामपाल राम, सेवानिवृत मुख्य लिपिक (कार्य0 खण्डीय लेखाकार) पुत्र स्व0 दरोगा राम, ग्राम काशीपुर (मिसन्चौरी), पोस्ट- बलिया, जिला- बलिया, पिन-277201। 4. मेसर्स थर्मेक्स लिमिटेड, रजिस्टर्ड ऑफिस डी एम0डी0सी0 इन्डस्ट्रियल एरिया, आर0डी0 ए0जी0ए0 रोड, चिन्चवड़ पुणे-411019 इण्डिया। संलग्नक:- उपरोक्तानुसार। भवदीय 28/8/2020 (घनश्याम द्विवेदी) अधिशासी अभियन्ता। 28/8/2020 1. (श्रीमती सीमा सिंह) खण्डीय लेखाकार 28/8/2020 2. (श्री अश्वनी कुमार शर्मा) कैशियर पु0सं0- दिनांक प्रतिलिप- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। 1. मुख्य अभियन्ता (प्रया0 क्षेत्र), उ0प्र0 जल निगम, प्रयागराज को इस आशय से प्रेषित कि आपके द्वारा दिये गये निर्देश के अनुपालन मे उक्त लोक फर्मियों के विरूद्ध विधिक कार्यवाही हेतु प्राथमिकी दर्ज कराने हेतु सम्बन्धित थाने में तहरीर दे दी गयी है, प्राथमिकी दर्ज की रिपोर्ट प्राप्त होने के बाद उपलब्ध करा दिये जायेगा। 2. अधीक्षण अभियन्ता, द्वितीय मण्डल, उ0प्र0 जल निगम, प्रयागराज। अधिशासी अभियन्ता hm/cm कृ0उचित धाराओं में अभियोग पंजीकृत करें।29/08/20 नोट मै हे0मो0 राजेश कुमार सिंह प्रमाणित करता हूँ कि तहरीर की नकल अक्षरश: की गयी है(बिना तकनीकी त्रुटि के)

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item (की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है

(1) Registered the case and took up the investigation: or

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): AMAR NATH RAI Rank (पद): SI (Sub-Inspector) No.( सं.):952220365 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया)

(3) Refused investigation due to (जांच के लिए ):

or (के कारण इंकार किया

(4) Transferred to P.S. District

on point of jurisdiction (को क्षेत्राधिकार के कारण .

F.I.R. read over to the complainant / informant,admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक R.O.A.C.(आर. ओ .ए .सी.)

14. Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)
Name (नाम): PRAVIN KUSHWAHA
Rank(पद): I (Inspector)(इंस्पेक्टर)
No.(सं.): 9454404114

Annexure – VII

महत्वपूर्ण/तत्काल
संख्या– 142/नौ–9–2019–89ज/2001

प्रेषक,

मनोज कुमार सिंह
प्रमुख सचिव,
उत्तर प्रदेश, शासन।

सेवा में,

1. समस्त महापौर/नगर आयुक्त, नगर निगम उ0प्र0।
2. समस्त अध्यक्ष/अधिशासी अधिकारी, नगर पालिका परिषद उ0प्र0।
3. समस्त अध्यक्ष/अधिशासी अधिकारी, नगर पंचायत उ0प्र0।

नगर विकास अनुभाग–9 लखनऊ दिनांक 03 फरवरी, 2020

विषय–प्रदेश की नदियों में गिरने वाले नालों के दूषित जल का बायोरेमेडिएशन विधि/फाइटोरेमेडिएशन या अन्य विधि से शोधन की कार्यवाही पर व्यय नगर निकाय स्तर पर निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग/14 वें वित्त आयोग से कराए जाने के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अवगत कराना है कि नगरीय निकायों को उपलब्ध वित्तीय स्त्रोतो यथा निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग एवं केन्द्रीय वित्त आयोग की धनराशि से अवस्थापना विकास के कार्य कराये जा सकते है। वित्त मंत्रालय, भारत सरकार द्वारा 14वें वित्त आयोग की धनराशि का उपयोग किये जाने के संबंध में निर्गत गाइडलाइन दिनांक–08.10.2015 के प्रस्तर–17 में उल्लिखित है कि:–

"The FFC has recommended Basic Grant to the Local bodies with the purpose of providing a measure of unconditional support to the Gram Panchayts (GPs) and Municipalities for delivering basic services. The Grants provided are intended to be used to support and strengthen the delivery of basic civic services including water supply, sanitation including septic management, sewage and solid waste management, storm water drainage, maintenance of community assets, maintenance of roads, footpaths, street-lighting, burial and cremation grounds and any other basic service within the functions assigned to them under relevant legislations. The FFC has not distinguished between O & M and capital expenditure within the components of basic services. However, it is advised that the cost of technical and administrative support towards O & M and capital expenditure should not exceed 10% of the allocation to a Gram Panchayat of Municipality under any circumstance and the expenditure can be incurred only by the local body concerned".

इसी प्रकार उपरोक्त योजनाओं की धनराशि से कराये जाने वाले अनुमन्य कार्यों में Sanitation, Septage, Sewage तथा Solid Waste Management के कार्य जिसमें नालों के शोधन संबंधी कार्य भी आच्छादित है, अनुमन्य है।

2. अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि किसी प्रकार के नगरीय सीवेज को बिना शोधन के प्रदेश की नदियों/वाटर बॉडी में प्रवाहित न करने के लिये तत्काल कार्यवाही सुनिश्चित की जाये। अतः नालों में सीवेज के दूषित जल का बायोरेमेडिएशन विधि/फाइटोरेमेडिएशन या अन्य विधि से शोधन की कार्यवाही करायें, इस मद में होने वाले व्यय का वहन नागर निकाय स्तर पर उपलब्ध निकाय निधि/अवस्थापना निधि/राज्य वित्त आयोग/14 वें वित्त आयोग की धनराशि से अनुमन्यता के दृष्टिगत किया जा सकता है।

कृपया उपर्युक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित करने का कष्ट करे।

भवदीय,

(मनोज कुमार सिंह)
प्रमुख सचिव।

RAT Co's JAN 2020

संख्या एवं दिनांक तदैव:-

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ0प्र0।
2. प्रबन्ध निदेशक, जल निगम उ0प्र0 लखनऊ।
3. निदेशक, स्थानीय निकाय निदेशालय, उ0प्र0 लखनऊ।
4. नगर विकास अनुभाग-5/गार्ड फाइल।

आज्ञा से,

3.2.20

(मनोज कुमार सिंह)
प्रमुख सचिव।

Annexure-VIII

# कार्यालय नगरपालिका परिषद बेल्हा-प्रतापगढ़।

संख्याः 17 /न0पा0परि0-2021 दिनांकः 05 : जून, 2021

सेवा में,

विशेष सचिव,
नगर विकास विभाग,
उत्तर प्रदेश शासन लखनऊ।

विषय :- नगरपालिका परिषद बेल्हा प्रतापगढ़ क्षेत्रान्तर्गत सई नदी में गिरनें वाले 04 नालें क्रमशः पुलिस लाइन नाला व सदर पुलिस लाइन नाला व भुलियापुर नाला एवं रामलीला मैदान नाला अस्थाई तौर पर बायोरेडिमेशन का कार्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक की ओर आपका ध्यान आकृष्ट कराते हुए अवगत कराना है कि नगरीय क्षेत्रान्तर्गत जो नाले सीधे सई नदी में प्रवाह हो रहे थे उन नालों का 12 मार्च, 2020 से बायोरेडिमेशन का कार्य स्वयं के संसाधनों से प्रारम्भ करा दिया गया। जिसके पश्चात नगरीय क्षेत्र के समस्त नाले जो सीधे सई नदी में प्रवाहित हो रहे थे समस्त नालों का बायोरेडिमेशन का कार्य कराये जानें हेतु निविदा आदि की कार्यवाही पूर्ण करते हुए चयनित फर्म मेसर्स ग्रीनवे टेक्नोलॉजिस निवासी-जी-9 एम0एल0-2 सेक्टर-11 वसुन्धरा गाजियाबाद उत्तर प्रदेश को 15 जुलाई, 2020 तक एवं दिनांक 15-9-2020 से दिनांक 15-7-2021 तक बायोरेडिमेशन कार्य करायें जाने का कार्यादेश निर्गत कर दिया गया है, जिसके अनुपालन में सम्बन्धित फर्म द्वारा बायोरेडिमेशन का कार्य सफलता पूर्व किया जा रहा है।

दिनांक 16 मार्च, 2020 को मा0 ओवर साइड कमेटी राष्ट्रीय हरित न्यायिकरण के आदेश के क्रम में प्रदूषण नियंत्रण बोर्ड वृत्ति रायबरेली द्वारा उक्त नाला का दिनांक 19-3-2020 को भ्रमण करते हुए सैम्पल कलेक्शन किया गया तथा उक्त सैम्पल की जॉच सेन्ट्रल लैब लखनऊ द्वारा किया गया, जिसकी रिपोर्ट दिनांक 06-5-2020 (छायाप्रति संलग्न) को प्रस्तुत किया गया, जिसमे नदी के प्रदूषण स्तर में 25 प्रतिशत की कमी पायी गयी, जिसमे सी0ई0ओ0 प्रदूषण नियंत्रण बोर्ड ने मा0 ओवर साइड कमेटी के समक्ष भी उल्लिखित किया था जिसकपर मा0 कमेटी ने सन्तोष व्यक्त किया।

पुनः प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 25 जनवरी, 2021 को को उक्त 04 नालों पर सैम्पल कलेक्शन किया गया जिसकी रिपोर्ट दिनांक 03 फरवरी, 2021 को जारी किया गया, जिसमें बी0ओ0डी0/सी0ओ0डी0 सहित अन्य मानको के साथ सई नदी के प्रदूषण स्तर में 50 प्रतिशत की कमी पायी गयी है, नदी के प्रदूषण स्तर में निरन्तर सुधार हो रहा है तथा भविष्य में सभी मानकों की रिपोर्ट को पूर्णतः निर्धारित मानक के अनुरूप लाने में सफलता प्राप्त हो जायेगी। जिसके दृष्टिगत् नगरपालिका परिषद बेल्हा प्रतापगढ़ द्वारा बायोरेडिमेशन कर रही फर्म को दिनांक 10 फरवरी, 2021 (छायाप्रति संलग्न) कड़ी चेतावनी के साथ पत्र जारी करते हुए निर्देशित किया गया है कि उक्त रिपोर्ट में अभी भी निर्धारित मानक के अनुरूप नही प्राप्त हो रही है। अतः आप बायोरेडिमेशन की गुणवत्ता उच्चीकृत करते हुए निर्धारित मानक के अनुसार बायोरेडिमेशन कार्य सुनिश्चित करे। अन्यथा विफलता की दशा में आपके विरूद्ध अनुशासनिक कार्यवाही अमल में लायी जायेगी।

अतएव उपरोक्तानुसार आख्या सेवा में सादर प्रेषित है।

संलग्नकः-उपरोक्तानुसार।

भवदीय

अधिशासी अधिकारी
नगरपालिका परिषद बेल्हा प्रतापगढ़।

# कार्यालय नगरपालिका परिषद बेल्हा–प्रतापगढ़।

संख्याः 1084 /न0पा0परि0–2021 दिनांकः 10 :फरवरी, 2021

मेसर्स ग्रीन वे टेक्नोलॉजिस
जी–9 एम0एल–2 सेक्टर–11
वसुन्धरा गाजियाबाद उत्तर प्रदेश।

आप द्वारा नगरपालिका परिषद बेल्हा प्रतापगढ़ क्षेत्रान्तर्गत सई नदी में गिरनें वाले 04 नालें क्रमशः पुलिस लाइन नाला व सदर पुलिस लाइन नाला व भुलियापुर नाला एवं रामलीला मैदान नाला अस्थाई तौर पर बायोरेडिमेशन का कार्य कराया जा रहा है। अवगत कराना है कि प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रायबरेली द्वारा उपरोक्त चारो नालो का सैम्पल दिनांक 25–1–2021 को लिया गया है, जिसकी रिपोर्ट दिनांक 03 फरवरी, 2021 को प्राप्त हुआ है। उक्त प्राप्त रिपोर्ट में पाया गया है कि बी0ओ0डी0 और सी0ओ0डी0 के साथ अन्य मानको मे लगभग 50 प्रतिशत की कमी पायी गयी है, और अभी भी यह निर्धारित मानको से अधिक है। ऐसी स्थिति को आपको निर्देशित किया जाता है कि आप तत्काल उपरोक्त चारो नालो का बायोरेडिमेशन का कार्य की गुणवत्ता उच्चीकृत करते हुए उसकी रिपोर्ट अग्रिम जॉच/सैम्पलिंग में निर्धारित मानक के अनुरूप कराना सुनिश्चित करे, अन्यथा की दशा में आपके विरूद्ध अनुशासनिक कार्यवाही अमल में लायी जायेगी, जिसकी सम्पूर्ण जिम्मेदारी आपके फर्म की होगी।

अधिशासी अधिकारी
नगरपालिका परिषद बेल्हा प्रतापगढ़।

प्रतिलिपि :– मा0 अध्यक्ष महोदया की सेवा में उपरोक्तानुसार सादर सूचनार्थ।

अधिशासी अधिकारी
नगरपालिका परिषद बेल्हा प्रतापगढ़।

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CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD
T.C-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720833, 2720836

# TEST REPORT: WASTE WATER LABORATORY

Certificate No. 16-6345

S.No. .....

Dt. of compilation of test report: 6.5.2020 Dt./period of testing: 19.3.2020 to 24.3.2020

1. उद्योग/एस.टी.पी. का नाम एवं पता / Name and Address of Industry/S.T.P.: Bhulinpur Distn., Pratapgarh.
2. नमूने का प्रकार (दैनिक/समग्र/सम्मिश्रित/ Type of Sample (Grab/Composite/Integrated): Grab
3. नमूने एकत्र करने वाले व्यक्ति का नाम/ Sample Collected by: Mahesh Chandra Kashyap, ASO. Nilmani Tripathi, JA
4. एफ्लिंट नमूने का रंग एवं गंध/ Colour & Odour: Blackish Grey
5. एफ्लिंट नमूने की मात्रा एवं पैकिंग/ Quantity & Packing (Plastic/Teflon/Any Other): 2 Lit. + 1 HPH Bottle
6. नमूना एकत्रण की तिथि/ Date of Sample Collection: 18.3.2020
7. विश्लेषण हेतु संस्तुतकर्ता/ Analysis Indented by: Re. UPCB, Pratapgarh
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/ Date of Sample receipt in Laboratory: 19.3.2020
9. विश्लेषण विधि/ method of analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025(Part-44): For BOD

| क्रम सं./ S.No. | निर्देश / Parameter | इकाई/Unit | Results नमूने का कोड नं./ एवं स्थान Code No/Sampling Point: Upper/CL/w.w/3.4.2020 Before Bioremediation | Detection Range |
|---|---|---|---|---|
| 1 | pH मान/pH, 4500 H+ B Electrometric Method | - | 8.12 | 0.1-12 |
| 2 | निलंबित ठोस/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | Mg/lt. / mg/l | 148.0 | 10-20000 mg/l |
| 3 | विलेय ठोस/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | Mg/lt. / mg/l | 2370.0 | 10-50000 mg/l |
| 4 | कुल ठोस/ Total Solids, 2540 B Total Solids dried at 103-105 °C | Mg/lt. / mg/l | 2518.0 | 10-50000 mg/l |
| 5 | बी.ओ.डी./BOD, 3 day 27°C IS 3025 ( Part 44): 1993 Bio chemical Oxygen Demand | Mg/lt. / mg/l | 62.0 | 1.0 -50000 mg/l |
| 6 | सी.ओ.डी./COD, 5220 B Open Reflux Method | Mg/lt. / mg/l | 312.0 | 5.0 -100000 mg/l |
| 7 | सल्फेट/Sulphate as $SO_4^{-2}$, 4500 $-SO_4^{-2}$ E Turbidimetric Method | Mg/lt. / mg/l | | 01-1000 mg/l |
| 8 | फ्लोराइड-सी/Fluoride as F, 4500 F D Stannous Chloride Method | Mg/lt. / mg/l | | 0.03-100 mg/l |
| 9 | अमोनिया/Ammonia, 4500 $NH_3$-F Phenate Method | Mg/lt. / mg/l | | 0.1-50 mg/l |
| 10 | नाइट्रेट/Nitrate, 4500- $NO_3^-$-B, Ultraviolet Spectrophotometric Method | Mg/lt. / mg/l | | 0.05-100 mg/l |
| 11 | सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method | Mg/lt. / mg/l | | 1.0- 200mg/l |
| 12 | पोटेशियम/Potassium K, 3500-K B Flame Emission Photometric Method | Mg/lt. / mg/l | | 1.0- 100mg/l |
| 13 | क्लोराइड/Chloride as Cl, 4500- Cl B Argentometric Method | Mg/lt. / mg/l | | 1.0-5000mg/l |
| 14 | फ्लोराइड/Fluoride as F, 4500- F D SPADNS Method | Mg/lt. / mg/l | | 0.1-150 mg/l |
| 15 | हेक्सावेलेन्ट क्रोमियम/Hexavalent Chromium ($Cr^{+6}$), 3500-Cr B Colorimetric Method | Mg/lt. / mg/l | | 0.1-100mg/l |
| 16 | कुल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.1-1000mg/l |
| 17 | कॉपर/Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.01-1000mg/l |
| 18 | कैडमियम/Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.01-1000mg/l |
| 19 | लेड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.02-1000mg/l |
| 20 | आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.05-1000mg/l |
| 21 | निकेल/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.02-1000mg/l |
| 22 | जिंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mg/lt. / mg/l | | 0.01-1000mg/l |
| 23 | टोटल कॉलीफार्म/Total Coliform, 9221 B Multiple Tube Fermentation Technique | एम.पी.एन/100 मि.ली./MPN/100 | 1600000000 | <1.8 MPN/100 ml & above |
| 24 | फीकल कॉलीफार्म/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique | एम.पी.एन/100 मि.ली./MPN/100 | 540000000 | <1.8 MPN/100 ml & above |
| | | | | |
| | | | | |

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part-A: Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/GeneralStandards.pdf )
(2) Besides these standards, refer EPA standards for specific industry Source : cpcb.nic.in/Industry_Specific_Standards.php

परीक्षण व रिपोर्ट/Analysed by: A.Verma 6.5.2020

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory:

मु. एवं अधि. केन्द्रीय प्रयोगशाला/ C.E.O. Central Laboratory

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the samples as received in Lab.


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CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD
I.C.-41 C, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2310911, 2720150

# TEST REPORT: WASTE WATER LABORATORY

Certificate No. TC-6345

S.No. .....

Dt. of compilation of test report 6.5.2020

Dt./period of testing 19.3.2020 to 24.3.2020

1. स्थापी/प्रस्तावी का नाम एवं पता / Name and Address of Industry/S.T.P. Bhulinpur Drain Pratapgarh
2. नमूने का प्रकार (दैनिक/मासिक/मिश्रित/Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का नाम / Name/Sample Collected by Mahesh Chandra Kashyap/150, Mauria Tripathi Sh
4. दृश्य नमूने का रंग एवं गंध / Colour & Odour Greyish
5. दृश्य नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jerican/Any Other) 2 Nos 1 Half Bottle
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 18.3.2020
7. विश्लेषण हेतु संस्तुति/Analysis indented by : R.O. U.P.C.B. Lucknow
8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory : 19.3.2020
9. विधि/Method of analysis : APHA, AWWA, WEF 23rd Edition, 2017, IS 3025(Part-44) : 1 or IITM

| क्रम सं./S.No. | परीक्षण/Parameter | इकाई/Unit | परिणाम/Results Code No./Sampling Point: UPPCB/CL/SW/2020/398 After Biological Treatment | निर्धारण सीमा/Determination Range |
|---|---|---|---|---|
| 1 | pH मान/pH, 4500 H+ B Electrometric Method | | 7.82 | 02-12 |
| 2 | निलंबित ठोस/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | मिग्रा/ली./mg/l | 112.0 | 10-20000 mg/l |
| 3 | विलेय ठोस/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | मिग्रा/ली./mg/l | 2376.0 | 10-50000 mg/l |
| 4 | कुल ठोस/Total Solids, 2540 B Total Solids dried at 103-105 °C | मिग्रा/ली./mg/l | 2488.0 | 10-51000 mg/l |
| 5 | बी.ओ.डी./BOD, 3 day 27°C IS 3025 (Part 44): 1993 Biochemical Oxygen Demand | मिग्रा/ली./mg/l | 50.0 | 1.0-50000 mg/l |
| 6 | सी.ओ.डी./COD, 5220 B Open Reflux Method | मिग्रा/ली./mg/l | 293.0 | 5.0-100000 mg/l |
| 7 | सल्फेट/Sulphate as $SO_4^{2-}$, 4500-$SO_4^{2-}$ E Turbidimetric Method | मिग्रा/ली./mg/l | | 01-1000 mg/l |
| 8 | ऑर्थो-फॉस्फेट/Phosphate as $P^{3-}$, 4500 P D Stannous Chloride Method | मिग्रा/ली./mg/l | | 0.03-100 mg/l |
| 9 | अमोनिया/Ammonia, 4500 $NH_3$ F Phenate Method | मिग्रा/ली./mg/l | | 0.1-50 mg/l |
| 10 | नाइट्रेट/Nitrate, 4500-$NO_3^-$ B, Ultraviolet Spectrophotometric Method | मिग्रा/ली./mg/l | | 0.05-100 mg/l |
| 11 | सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method | मिग्रा/ली./mg/l | | 1.0-200mg/l |
| 12 | पोटेशियम/Potassium K, 3500-K B Flame Emission Photometric Method | मिग्रा/ली./mg/l | | 1.0-100mg/l |
| 13 | क्लोराइड/Chloride as Cl, 4500-Cl B Argentometric Method | मिग्रा/ली./mg/l | | 1.0-5000mg/l |
| 14 | फ्लोराइड/Fluoride as $F^-$, 4500-F D SPADNS Method | मिग्रा/ली./mg/l | | 0.1-100 mg/l |
| 15 | हेक्सावेलेन्ट क्रोमियम/Hexavalent Chromium ($Cr^{+6}$), 3500-Cr B Colorimetric Method | मिग्रा/ली./mg/l | | 0.1-100mg/l |
| 16 | कुल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.1-1000mg/l |
| 17 | कॉपर/Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.01-1000mg/l |
| 18 | कैडमियम/Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.01-1000mg/l |
| 19 | सीसा/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.02-1000mg/l |
| 20 | आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.03-1000mg/l |
| 21 | निकिल/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.02-1000mg/l |
| 22 | जिंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | मिग्रा/ली./mg/l | | 0.01-1000mg/l |
| 23 | कुल कोलिफार्म/Total Coliform, 9221 B Multiple Tube Fermentation Technique | एम.पी.एन/100 मि.ली./MPN/100 | 110000000 | <1.8 MPN/100 ml & above |
| 24 | फीकल कोलिफार्म/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique | एम.पी.एन/100 मि.ली./MPN/100 | 70000000 | <1.8 MPN/100 ml & above |
| | | | | |
| | | | | |

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part-A : E (Inorganic (Schedule - VI)
The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/GeneralStandards.pdf )
(2) Besides these standards, refer EPA standards for specific industry Source : cpcb.nic.in/Industry_Specific_Standards.php

परीक्षण किया गया/Analysed by A.Kumar 6.5.2020.

अधिकृत हस्ताक्षरी/ Authorised Signatory .....

6.5.2020
वरिष्ठ वैज्ञानिक अधिकारी/C.E.O. Central Laboratory

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CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD
I.G.-12 A, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720435, 2720436

# TEST REPORT: WASTE WATER LABORATORY

Certificate No. 16-0345

S.No. .....

Date of completion of test report 6.5.2020

Date/period of testing 19.3.2020 to 24.3.2020

1. Name and Address of Industry/S.T.P. City Drain, Latifgarh.
2. Type of Sample (Grab/Composite/Integrated) Grab
3. Item/Sample Collected by Mahesh Chandra Kashyap/Sd, Manish Tripathi Sd
4. Colour & Odour : Blackish Grey
5. Quantity & Packing (Plastic Jerican/Any Other) 2 lit + 1 HCN
6. Date of Sample Collection: 18.3.2020
7. Analysis indented by : U.P.C.B. Lucknow
8. Date of Sample receipt in Laboratory : 19.3.2020
9. Method of analysis : APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025(Part-44) ; For BOD

| S. No. | Test Parameter | Unit | Results<br>Code No./Sampling Point<br>Upper/CL/WW/301A50/2020<br>Before Bioremediation |
|---|---|---|---|
| 1 | pH Value, 4500-H+ B Instrumental Method | - | 8.01 |
| 2 | Total Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | mg/l | 128.0 |
| 3 | Total Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | mg/l | 2112.0 |
| 4 | Total Solids, 2540 B Total Solids dried at 103-105 °C | mg/l | 2240.0 |
| 5 | BOD, 3 day 27°C IS 3025 (Part 44): 1993 Biochemical Oxygen Demand | mg/l | 46.0 |
| 6 | COD, 5220 B Open Reflux Method | mg/l | 288.0 |
| 7 | Sulphate as $SO_4^{2-}$, 4500-$SO_4^{2-}$ E Turbidimetric Method | mg/l | |
| 8 | Phosphate as P, 4500 P D Stannous Chloride Method | mg/l | |
| 9 | Ammonia, 4500 $NH_3$ F Phenate Method | mg/l | |
| 10 | Nitrate, 4500-$NO_3^-$ B Ultraviolet Spectrophotometric Method | mg/l | |
| 11 | Sodium as Na, 3500-Na B Flame Emission Photometric Method | mg/l | |
| 12 | Potassium as K, 3500-K B Flame Emission Photometric Method | mg/l | |
| 13 | Chloride as Cl, 4500-Cl B Argentometric Method | mg/l | |
| 14 | Fluoride as F, 4500-F D SPADNS Method | mg/l | |
| 15 | Hexavalent Chromium ($Cr^{+6}$), 3500 Cr B Colorimetric Method | mg/l | |
| 16 | Total Chromium (Cr), 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 17 | Copper (Cu), 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 18 | Nickel as Ni, 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 19 | Lead (Pb), 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 20 | Zinc (Zn), 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 21 | Cadmium (Cd), 3111-B Atomic Absorption Spectrometric Direct Air-Ac Flame Methods | mg/l | |
| 22 | Iron (Fe), 3111-B Atomic Absorption Spectrometric (Direct Air-Ac Flame Method) | mg/l | |
| 23 | Total Coliform, 9221 B Multiple Tube Fermentation Technique | MPN/100 ml | 92000000 |
| 24 | Total Coliform, 9221 E Multiple Tube Fermentation Technique | MPN/100 ml | 35000000 |
| | | | |

References : (1) General Standards for Discharge of Environmental Pollutants Part-A : Effluents (Schedule-VI)
The Environment Protection Rules, 1986 Source: http://cpcb.nic.in/GeneralStandards.php)
(2) Standards for emission or discharge of environmental pollutants from Industry, Specific_Standards.php

Analysed by: A. Yadav 6.5.2020

Authorised Signatory: [signature]

[signature] 6/5/2020

(Dr. Vibha Mishra Srivastava) C.E.O. Central Laboratory

Note : The results relate to the sample as received. Partial reproduction of this report shall not be permitted except with full written permission of Laboratory. The test report will not be used in Court.



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Phone: 0522-2720832, 2720890

# TEST REPORT: WASTE WATER LABORATORY

Certificate No. TC-6345

S.No. .....

Date of completion of test report 6.5.2020

Date period of testing: 19.3.2020 to 24.3.2020

1. Name and Address of Industry with P.: City Drain Shahjahanpur
2. Type of Sample (Grab/Composite/Integrated): Grab
3. Sample Collected by: Mahesh Chandra Rathore/ APC, Manish Jaiswal/ A.P.
4. Colour & Odour: Turbid
5. Quantity & Packing (Plastic Jar/Can/Any Other): 2 Nos. 1 MPI Bottle
6. Date of Sample Collection: 18.3.2020
7. Analysis ordered by: RO-UPPCB, Shahjahanpur
8. Date of Sample receipt in Laboratory: 19.3.2020
9. Test Method of Analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44), for BOD

| S. No. | Test Parameter | Unit of Test | Results (Code No. Sampling Point: Upper/Ci/WD/302A Shahjahanpur After Bacteria Mixing) | Detection Range |
|---|---|---|---|---|
| 1 | pH, 4500-H+ B Electrometric Method | - | 7.86 | 0-14 |
| 2 | Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | mg/l | 96.0 | 1-1000 mg/l |
| 3 | Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | mg/l | 1860.0 | 1-1000 mg/l |
| 4 | Total Solids, 2540 B Total Solids dried at 103-105°C | mg/l | 1956.0 | 1-1000 mg/l |
| 5 | BOD, Indian Standard (IS 3025 (Part 44): 1993) Biochemical Oxygen Demand | mg/l | 38.0 | 1-100 mg/l |
| 6 | COD, 5220 B Open Reflux Method | mg/l | 246.0 | 10-1000 mg/l |
| 7 | Sulphate as $SO_4^{2-}$, 4500-$SO_4^{2-}$ E Turbidimetric Method | mg/l | | 0-100 mg/l |
| 8 | Chloride as $Cl^-$, 4500 $Cl^-$ B Argentometric Chloride Method | mg/l | | 0-1000 mg/l |
| 9 | Ammonical Nitrogen, 4500 $NH_3$ F Phenate Method | mg/l | | 0.1-50 mg/l |
| 10 | Nitrate Nitrogen, 4500 $NO_3^-$ B Ultraviolet Spectrophotometric Method | mg/l | | 0.05-50 mg/l |
| 11 | Phosphate as $PO_4$, 3500 $PO_4$ B Flame Emission Photometric Method | mg/l | | 1-50 mg/l |
| 12 | Potassium as K, 3500 K B Flame Emission Photometric Method | mg/l | | 1-50 mg/l |
| 13 | Sodium as Na, 3500-Na B Argentometric Method | mg/l | | 1-500 mg/l |
| 14 | Hexavalent Chromium as $Cr^{+6}$, 3500-Cr B Colorimetric Method | mg/l | | 0.1-50 mg/l |
| 15 | Total Chromium as $Cr^{+6}$, 3500-Cr B Colorimetric Method | mg/l | | 0.1-50 mg/l |
| 16 | Lead (Pb), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.1-10 mg/l |
| 17 | Copper (Cu), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.01-100 mg/l |
| 18 | Cadmium (Cd), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.01-1.00 mg/l |
| 19 | Nickel (Ni), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.1-10 mg/l |
| 20 | Zinc (Zn), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.05-1.00 mg/l |
| 21 | Iron (Fe), 3111 B Atomic Absorption Spectroscopy Direct Aspiration Flame Method. | mg/l | | 0.01-10 mg/l |
| 22 | Manganese (Mn), 3111 B Atomic Absorption Spectrometric Direct Aspiration Flame Method. | mg/l | | 0.01-10 mg/l |
| 23 | Total Coliform, 9221 B Multiple Tube Fermentation Technique | MPN/100 ml | 54000000 | <1.8 MPN/100 ml to >1600 MPN/100 ml |
| 24 | Fecal Coliform, 9221 E Multiple Tube Fermentation Technique | MPN/100 ml | 24000000 | <1.8 MPN/100 ml to >1600 MPN/100 ml |
| | | | | |

Reference: Ultimate Standards for Discharge of Environmental Pollutants as per Part-A Effluents (Schedule-VII)
To Inland Surface Water, i.e. http://www.bhp.up.nic.in/GeneralStandards.pdf
Or, Industry Specific Standards, i.e. http://www.bhp.up.nic.in/Industry_Specific_Standards.php

Report Prepared/ Analysed by: 6.5.2020

Checked & Authorised Signatory

Dy. Env. Engineer, C.E.O. Central Laboratory

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Phone: 0522-2720832, 2720109

# TEST REPORT: WASTE WATER LABORATORY

S.No. .....
Certificate No. UC-4345
Dt. of compilation of test report 6.5.2020
Dt./period of testing 19.3.2020 to 24.3.2020

1. Name and Address of Industry/S.I.P. Ram Lida Mavilam Deoria Khas
2. Type of Sample (Grab/Composite/Integrated) Grab
3. Sample Collected by Mahesh Chand Kashyap / Mahesh Chand Kashyap
4. Colour & Odour : Turbid
5. Quantity & Packing (Plastic Jerican/Any Other) 2 Nos. 1 Ltr. Plastic Bottle
6. Date of Sample Collection 18.3.2020
7. Analysis requested/Analysis intended by : Ro., U.P.P.C.B., Lucknow
8. Date of receipt of sample in lab/Date of Sample receipt in Laboratory : 19.3.2020
9. Test/method of analysis .... APHA, AWWA, WEF, 23rd Edition, 2017, IS:3025(Part-44): Year 2010

| S. No. | Surface / Parameter | Unit | Results Code No./Sampling Point: Uppcb/Cy/ww/20320/2020 1-Before-Biotermic Balm | Detection Range |
|---|---|---|---|---|
| 1 | pH Value/pH, 4500 H+ B Electrometric Method | - | 7.92 | 02-12 |
| 2 | Suspended Solids/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | mg/l / mg/l | 122.0 | 10-20000 mg/l |
| 3 | Dissolved Solids/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | mg/l / mg/l | 1770.0 | 10-50000 mg/l |
| 4 | Total Solids/Total Solids, 2540 B Total Solids dried at 103-105 °C | mg/l / mg/l | 1892.0 | 10-50000 mg/l |
| 5 | BOD/BOD, 3 day 27°C IS 3025 (Part 44): 1993 Biochemical Oxygen Demand | mg/l / mg/l | 48.0 | 10-50000 mg/l |
| 6 | COD/COD, 5220 B Open Reflux Method | mg/l / mg/l | 262.0 | 50-100000 mg/l |
| 7 | Sulphate/Sulphate as $SO_4^{2-}$, 4500-$SO_4^{2-}$ E Turbidimetric Method | mg/l / mg/l | | 01-1000 mg/l |
| 8 | Phosphate/Phosphate as P, 4500 P D Stannous Chloride Method | mg/l / mg/l | | 0.03-100 mg/l |
| 9 | Ammonia/Ammonia, 4500 $NH_3$ F Phenate Method | mg/l / mg/l | | 0.1-50 mg/l |
| 10 | Nitrate/Nitrate, 4500-$NO_3^-$ B Ultraviolet Spectrophotometric Method | mg/l / mg/l | | 0.05-100 mg/l |
| 11 | Sodium/Sodium Na, 3500-Na B Flame Emission Photometric Method | mg/l / mg/l | | 1.0-20 mg/l |
| 12 | Potassium/Potassium K, 3500-K B Flame Emission Photometric Method | mg/l / mg/l | | 1.0-10 mg/l |
| 13 | Chloride/Chloride as Cl, 4500-Cl B Argentometric Method | mg/l / mg/l | | 10-5000 mg/l |
| 14 | Fluoride/Fluoride as F, 4500-F D SPADNS Method | mg/l / mg/l | | 0.1-100 mg/l |
| 15 | Hexavalent Chromium/Hexavalent Chromium ($Cr^{+6}$), 3500-Cr B Colorimetric Method | mg/l / mg/l | | 0.1-10 mg/l |
| 16 | Total Chromium/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.1-100 mg/l |
| 17 | Copper/Copper as Cu, 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.01-100 mg/l |
| 18 | Cadmium/Cadmium as Cd, 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.01-100 mg/l |
| 19 | Lead/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.02-100 mg/l |
| 20 | Iron/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.03-100 mg/l |
| 21 | Nickel/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.02-100 mg/l |
| 22 | Zinc/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | mg/l / mg/l | | 0.01-100 mg/l |
| 23 | Total Coliform/Total Coliform, 9221 B Multiple Tube Fermentation Technique | MPN/100 ml / No./MPN/100 | 54000000 | 01 MPN/100 ml & above |
| 24 | Fecal Coliform/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique | MPN/100 ml / No./MPN/100 | 24000000 | 01 MPN/100 ml & above |
| | | | | |
| | | | | |

Reference: (1) Effluent Standards for Discharge of Environmental Pollutants as per Part-A Effluents (Schedule - VI)
The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/Central_Standards.pdf
(2) Besides these standards, refer PA standards for specific industry Source: cpcb.nic.in/Industry_Specific_Standards.php

Name of the person/Analysed by A.Kumar 6.5.2020

Name & Signature/ Authorised Signatory

6/5/2020
(Dr. Vivek Kumar Verma) C.E.O. Central Laboratory

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Phone: 0522-2720831, 2720130

# TEST REPORT: WASTE WATER LABORATORY

Certificate No. [illegible]

S.No. .....

Date of compilation of test report 6.5.2020

ID/period of testing 19.3.2020 20.3.2020

1. [illegible]/Name and Address of Industry/S.I.U. Ram Lila Maidan Dela... Lucknow
2. [illegible] (Gr/Comp/Int)/Type of Sample (Grab/Composite/Integrated) Grab
3. [illegible]/Sample Collected by Dinesh Chandra Tripathi
Manish Tripathi, U.A.
4. [illegible]/Colour & Odour : Light Pale
5. [illegible]/Quantity & Packing (Plastic Jerkan/Any Other) 2 Lit. 1 Mineral Bottle
6. [illegible]/Date of Sample Collection 18.3.2020
7. [illegible]/Analysis Indented by : P.C.B. Lucknow
8. [illegible]/Date of Sample receipt in Laboratory : 19.3.2020
9. [illegible]/method of analysis .....APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : Dec (1993)

| S.No. / Sl. No. | Code / Parameter | Unit / Unit | Results / परिणाम Code No/Sampling Point: UPPCB/CC/LKO/2020/0210 | Detection Range |
|---|---|---|---|---|
| 1 | pH Value/pH, 4500 H+ B Electrometric Method | - | 7.96 | 02-12 |
| 2 | Suspended Solids/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | Mm/dl / mg/l | 88.0 | 10-20000 mg/l |
| 3 | Dissolved Solids/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 °C | Mm/dl / mg/l | 1916.0 | 10-50000 mg/l |
| 4 | Total Solids/Total Solids, 2540 B Total Solids dried at 103-105 °C | Mm/dl / mg/l | 2004.0 | 10-50000 mg/l |
| 5 | BOD/BOD, 3 Day 27 °C IS 3025 (Part 44): 1993 Biochemical Oxygen Demand | Mm/dl / mg/l | 36.0 | 1.0-50000 mg/l |
| 6 | COD/COD, 5220 B Open Reflux Method | Mm/dl / mg/l | 342.0 | 5.0-100000 mg/l |
| 7 | Sulphate/Sulphate as $SO_4^{-2}$, 4500-$SO_4^{-2}$ E Turbidimetric Method | Mm/dl / mg/l | | 01-1000 mg/l |
| 8 | Phosphate-Ortho/Phosphate as P, 4500 P B Stannous Chloride Method | Mm/dl / mg/l | | 0.03-100 mg/l |
| 9 | Ammonia/Ammonia, 4500 $NH_3$-F Phenate Method | Mm/dl / mg/l | | 0.1-50 mg/l |
| 10 | Nitrate/Nitrate, 4500-$NO_3^-$ B, Ultraviolet Spectrophotometric Method | Mm/dl / mg/l | | 0.05-100 mg/l |
| 11 | Sodium/Sodium as Na, 3500-Na B Flame Emission Photometric Method | Mm/dl / mg/l | | 1.0-200mg/l |
| 12 | Potassium/Potassium as K, 3500-K B Flame Emission Photometric Method | Mm/dl / mg/l | | 1.0-100mg/l |
| 13 | Chloride/Chloride as Cl, 4500- Cl B Argentometric Method | Mm/dl / mg/l | | 1.0-5000mg/l |
| 14 | Fluoride/Fluoride as F, 4500- F D SPADNS Method | Mm/dl / mg/l | | 0.1-100 mg/l |
| 15 | Hexavalent Chromium/Hexavalent Chromium ($Cr^{+6}$), 3500-Cr B Colorimetric Method | Mm/dl / mg/l | | 0.1-100mg/l |
| 16 | Total Chromium/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.1-1000mg/l |
| 17 | Copper/Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.01-1000mg/l |
| 18 | Cadmium/Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.01-1000mg/l |
| 19 | Lead/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.02-1000mg/l |
| 20 | Iron/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.03-1000mg/l |
| 21 | Nickel/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.02-1000mg/l |
| 22 | Zinc/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method) | Mm/dl / mg/l | | 0.01-1000mg/l |
| 23 | Fecal Coliform/Total Coliform, 9221 B Multiple Tube Fermentation Technique | एमपीएन/100 मि.ली. / MPN/100 | 17000000 | <1.8 MPN/100 ml & above |
| 24 | Fecal Coliform/Fecal Coliform, 9221 C Multiple Tube Fermentation Technique | एमपीएन/100 मि.ली. / MPN/100 | 7900000 | <1.8 MPN/100 ml & above |
| | | | | |
| | | | | |

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part-A : Effluents (Schedule - VI)
The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/GeneralStandards.pdf)
(2) Bruden Dose standards, refer EPA standards i.e specific industry Source: cpcb.nic.in/Industry_Specific_Standards.php

Checked & passed (Analyzed) by A. Verma 6.5.2020

Signed/ Authorized Signatory .....

6.5.2020

By order and on behalf of C.E.O. Central Laboratory

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

**CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD**
I.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone: 0522-2720832, 2720480

**TEST REPORT: WATER LABORATORY (SURFACE WATER)**

Date of completion of test report ... 12/5/2020 Duration of testing 19/3/2020 - 24/3/2020

Sample Source (River/Lake/Pond/Drain/S.T.P./any other specify) : Ramsa

Type of Sample (Grab/Composite Integrated) ... Grab

Sample Collected by : Mr. Manish Tripathi (JA) & Mr. Mahesh Chandra Kashyap (AEO)

Colour & Odour : Colourless

Quantity & Packing (Plastic bottle/Any Other) : 2 lit - 1 No bottle + MFN bottle

Date of Sample Collection ... 18/3/2020

Analysis initiated by ... UPCB Kanpur Nagar

Date of Sample receipt in Laboratory : 19/3/2020

Test Results Followed are appended overleaf

Method(s) of Analysis : APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part 44) for BOD

| Sr. No. | Test Parameter | Unit of Test | Results Test for Sampling Point: UPCB/CL/W/2020/3/3 Ramsa Ramganga River (Intake gate) | Detection Range |
|---|---|---|---|---|
| 1 | pH, 4500 H+ B Electrometric Method | - | 8.04 | 0-12 |
| 2 | Colour, 2120 B Visual Comparison Method | Hazen | 20 | 5-100 Hazen |
| 3 | Conductivity, 2510 B Laboratory Method | µS/cm | 342.0 | 01-1000 µS/cm |
| 4 | Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C | Mg/l | 34.0 | 50-1000 mg/l |
| 5 | Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C | Mg/l | 205.0 | 50-1000 mg/l |
| 6 | Total Solids, 2540 B Total Solids dried at 103-105°C | Mg/l | 242.0 | 50-1000 mg/l |
| 7 | Hardness, 2340 C EDTA Titrimetric Method | Mg/l | 178.0 | 100-500 mg/l |
| 8 | Chloride, 4500 Cl B IODS Titrimetric Method | Mg/l | 104.0 | 100-1000 mg/l |
| 9 | Magnesium, 3500-Mg B Calculation Method | Mg/l | 74.0 | 100-1000 mg/l |
| 10 | Residual Chlorine, 4500-Cl B Argentometric Method | Mg/l | 28.0 | 50-500 mg/l |
| 11 | DO, 4500-O B Iodometric Method | Mg/l | 7.8 | 0-14.0 mg/l |
| 12 | BOD 3 Days 27°C IS 3025 (Part 44): 1993 Dissolved Oxygen Demand | Mg/l | 4.2 | 1-100 mg/l |
| 13 | COD 5220 B Open Reflux Method | Mg/l | 24.8 | 50-1000 mg/l |
| 14 | Total Coliform, 9221 B Multiple Tube Fermentation Technique | Organisms/100 ml / MPN/100 | 7000 | <1.8 MPN/100 ml & above |
| 15 | Fecal Coliform, 9221 E Multiple Tube Fermentation Technique | Organisms/100 ml / MPN/100 ml | 4900 | <1.8 MPN/100 ml & above |
| | | | | |
| | | | | |

Tested & Analysed by ... 12/5/2020

Authorised Signatory ... PP 12/5

12/5/2020

प्रभारी केन्द्रीय प्रयोगशाला/ Incharge Central Laboratory

Note: 1. The results of the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.


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CENTRAL LABORATORY, U.P. POLLUTION CONTROL BOARD

[illegible]

TEST REPORT: WATER LABORATORY (SURFACE WATER)

Date of issue of the report: 12/5/2020

Duration of testing: 19/3/2020 – 24/3/2020

Sample Source (River/Lake/Pond/Drain etc.): [illegible]

Type of Sample (Grab/Composite/Integrated): Grab

Sample Collected by: [illegible]

Sample Code & Name: [illegible]

Quantity & Packing (Plastic/Jar/Bottle etc.): [illegible]

Date of Sample Collection: 17/3/2020

Sample received/Analysis initiated by: [illegible]

Date of Sample receipt in Laboratory: 19/3/2020

Standards followed are appended overleaf

Test Method of Analysis: APHA, AWWA, WEF, 23rd Edition, 2017; IS 3025 (Part-44): for BOD

| Sr. No. | Analysis Parameter | Unit | Results (Code No./Sample Point: [illegible]) | Detection Range |
|---|---|---|---|---|
| 1 | pH Value, 4500 H+ B Electrometric Method | - | 8.22 | 0-14 |
| 2 | Colour, 2120 B Visual Comparison Method | Hazen / Pt-Co | 20 | 5-3000 Hazen |
| 3 | Conductivity, 2510 B Laboratory Method | माइक्रो मोस/सेमी/µS/cm | 368.0 | 01-10000 µS/cm |
| 4 | Total Suspended Solids, 2540 D Total Suspended Solids Dried at 103-105 °C | मि.ग्रा./ली. / mg/l | 38.0 | 10-40000 mg/l |
| 5 | Total Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 °C | मि.ग्रा./ली. / mg/l | 224.0 | 10-40000 mg/l |
| 6 | Total Solids, 2540 B Total Solids dried at 103-105 °C | मि.ग्रा./ली. / mg/l | 262.0 | 50-45000 mg/l |
| 7 | Hardness, 2340 C EDTA Titrimetric Method | मि.ग्रा./ली. / mg/l | 188.0 | 100-5000 mg/l |
| 8 | Calcium, 3500-Ca B EDTA Titrimetric Method | मि.ग्रा./ली. / mg/l | 110.0 | 100-1000 mg/l |
| 9 | Magnesium, 3500-Mg B Calculation Method | मि.ग्रा./ली. / mg/l | 78.0 | 100-1000 mg/l |
| 10 | Chloride as Cl, 4500-Cl⁻ B Argentometric Method | मि.ग्रा./ली. / mg/l | 30.0 | 10-500 mg/l |
| 11 | Dissolved Oxygen, D.O., 4500-OB Iodometric Method | मि.ग्रा./ली. / mg/l | 6.2 | 0.2-40 mg/l |
| 12 | Biochemical Oxygen Demand, BOD, 3 day 27 °C IS 3025 (Part 44): 1993 Bio Chemical Oxygen Demand | मि.ग्रा./ली. / mg/l | 5.2 | 1.0-1000 mg/l |
| 13 | Chemical Oxygen Demand, COD, 5220 B Open Reflux Method | मि.ग्रा./ली. / mg/l | 29.2 | 40-4000 mg/l |
| 14 | Fecal coliform /Total Coliform, 9221 B Multiple Tube Fermentation Technique | एमपीएन/100 मिली / MPN/100 ml | 11000 | 45 MPN/100 ml & above |
| 15 | Fecal coliform /Total Coliform, 9221 E Multiple Tube Fermentation Technique | एमपीएन/100 मिली / MPN/100 ml | 7000 | 45 MPN/100 ml & above |
| | | | | |
| | | | | |

Checked & verified/Analysed by: 12/5/2020

Report reviewed/ Authorized Signatory: 12/5

Incharge Central Laboratory 12/5/2020

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test results pertain to the sample as received in Lab.



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# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

**C-Block, Avas Vikas Colony, Indira Nagar, Raebareli**

## TEST REPORT: WATER LABORATORY(SURFACE WATER)

**Ref no-11136767/Raebareli/2021** **Date:03/02/2021**

**1- Sample Location: Ram Lila Maidan Drain Before Bio Remediation ,Pratapgarh**

**2- Sample Source: Drain**

**3- Type of sample : Surface Water**

**4- Sample Collected By : Manish Tripathi, SA**

**5- Odour : None**

**6- Quantity and Packing : 2 liter Plastic Container 125 ml Glass Bottle**

**7- Date of Sample Collection : 23/01/2021**

**8- Analyis Indented by : RO Raebareli**

**9- Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.89 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 88 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1866 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1954 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 3800000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1700000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 58 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 320 | 4.0 -1000 mg/l |

**Analysed by**

[M A Siddiqui(MA)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 14:51:58 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:02:21 +05'30'

**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

## Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WATER LABORATORY(SURFACE WATER)

**Ref no-11136763/Raebareli/2021** **Date:03/02/2021**

**1- Sample Location: Ram Lila Maidan Drain After Bio Remediation ,Pratapgarh**

**2- Sample Source: Drain**

**3- Type of sample : Surface Water**

**4- Sample Collected By : Manish Tripathi, SA**

**5- Odour : None**

**6- Quantity and Packing : 2 liter Plastic Container 125 ml Glass Bottle**

**7- Date of Sample Collection : 23/01/2021**

**8- Analyis Indented by : RO Raebareli**

**9- Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 8.31 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 36 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1692 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1728 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 2100000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1300000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 36 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 144 | 4.0 -1000 mg/l |

**Analysed by**

[M A Siddiqui(MA)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 14:58:19 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:09:45 +05'30'

**Regional Officer**

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# Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

**C-Block, Avas Vikas Colony, Indira Nagar, Raebareli**

## TEST REPORT: WATER LABORATORY (SURFACE WATER)

**Ref no-11136727/Raebareli/2021** **Date:03/02/2021**

**1- Sample Location: Bhuliapur Drain, Before Bio Remediation ,Pratapgarh**

**2- Sample Source: Drain**

**3- Type of sample : Surface Water**

**4- Sample Collected By : Manish Tripathi, SA**

**5- Odour : None**

**6- Quantity and Packing : 2 liter Plastic Container 125 ml Glass Bottle**

**7- Date of Sample Collection : 23/01/2021**

**8- Analyis Indented by : RO Raebareli**

**9- Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.95 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 68 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1602 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1670 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 6300000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 3100000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 44 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 256 | 4.0 -1000 mg/l |

**Analysed by**

[Nagmani Kumar (JRF)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 15:21:32 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:19:42 -05'30'

**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

# Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WATER LABORATORY (SURFACE WATER)

**Ref no-11136698/Raebareli/2021** **Date:03/02/2021**

1- **Sample Location: Bhuliapur Drain, After Bio Remediation ,Pratapgarh**
2- **Sample Source: Drain**
3- **Type of sample : Surface Water**
4- **Sample Collected By : Manish Tripathi, SA**
5- **Odour : None**
6- **Quantity and Packing : 2 liter & Plastic Container 125 ml Glass Bottle**
7- **Date of Sample Collection : 23/01/2021**
8- **Analyis Indented by : RO Raebareli**
9- **Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.81 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 32 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1288 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1320 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 350000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 43000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 32 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 128 | 4.0 -1000 mg/l |

**Analysed by**

[M A Siddiqui(MA)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 15:23:51 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:22:01 +05'30'

**Regional Officer**

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## Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WATER LABORATORY (SURFACE WATER)

**Ref no-11136752/Raebareli/2021** **Date:03/02/2021**

**1- Sample Location: Police Line Drain Before Bio Remediation ,Pratapgarh**

**2- Sample Source: Drain**

**3- Type of sample : Surface Water**

**4- Sample Collected By : Manish Tripathi, SA**

**5- Odour : None**

**6- Quantity and Packing : 2 liter Plastic Container 125 ml Glass Bottle**

**7- Date of Sample Collection : 23/01/2021**

**8- Analyis Indented by : RO Raebareli**

**9- Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.79 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 132 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1708 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1840 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 9400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 2100000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 92 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 352 | 4.0 -1000 mg/l |

**Analysed by**

[M A Siddiqui(MA)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 15:14:11 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:14:03 +05'30'

**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

## Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WATER LABORATORY (SURFACE WATER)

**Ref no-11136745/Raebareli/2021** **Date:03/02/2021**

**1- Sample Location: Police Line Drain After Bio Remediation ,Pratapgarh**

**2- Sample Source: Drain**

**3- Type of sample : Surface Water**

**4- Sample Collected By : Manish Tripathi, SA**

**5- Odour : None**

**6- Quantity and Packing : 2 liter Plastic Container 125 ml Glass Bottle**

**7- Date of Sample Collection : 23/01/2021**

**8- Analyis Indented by : RO Raebareli**

**9- Date of sample receipt in Lab : 25/01/2021**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.61 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 72 | 5.0 -10000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 1528 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1600 | 5.0 -15000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 2600000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1100000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 48 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 160 | 4.0 -1000 mg/l |

**Analysed by**

[M A Siddiqui(MA)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 15:17:42 +05'30'

**Authorized by**

**Mahesh Kashyap ASO**

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:17:12 +05'30'

**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

## Water Quality Criteria

| Designated-Best-Use | Class of water | Criteria |
|---|---|---|
| Drinking Water Source without conventional treatment but after disinfection | A | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| Outdoor bathing (Organised) | B | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Drinking water source after conventional treatment and disinfection | C | Total coliforms Organism MPN/100ml shall be 5000 or less<br>pH between 6 to 9 Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| Propagation of Wild life and Fisheries | D | pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less |
| Irrigation, Industrial Cooling,Controlled Waste disposal | E | pH between 6.0 to 8.5<br>Electrical Conductivity at 25°C micro mhos/cm Max.2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l |

Source: http://www.cpcb.nic.in/wqstandards/

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WASTE WATER LABORATORY.

**Ref No: 11136666/Raebareli/2021** **Date:03/02/2021**

**1- Name and Address of Industry/S.T.P: Modular ISR STP (City Drain Pratapgarh) INLET ,Pratapgarh**

**2- Description about sampling point: INLET Modular ISR STP (City Drain)**

**3- Type of Sample (Grab/Composite/Integrated): Grab**

**4- Sample Collected By: Manish Tripathi SA ,Surendra Kumar Yadav FA**

**5- Colour and Odour: TURBID SEWAGEOUS**

**6- Quantity and Packing: 2 Liter & 1 Liter Plastic Container And125 ML BOD Bottle**

**7- Date of Sample Collection: 23/01/2021**

**8- Analyis Indented by: RO Raebareli**

**9- Date of sample receipt in Lab: 29/01/2021**

**10- method of analysis .... APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : For BOD**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.01 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 152 | 10-20000 mg/l |
| Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C | mg/l | 2022 | 10- 50000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2174 | 10- 50000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 12000000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | No relaxation | 9400000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 98 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 384 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI)

The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf

Besides these standards,refer EPA standards for specific purpose

**Analysed by**

[Nagmani Kumar (JRF)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 14:48:52 +05'30'

**Authorized by**

Mahesh Kashyap ASO

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:27:58 +05'30'

**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

## General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

| 1 | Parameter | Standards | | | |
|---|---|---|---|---|---|
| | | Inland Surface water | Public Sewers | Land for Irrigation | Marine coastal areas |
| | | a | b | c | d |
| 1 | Color and Odor | All efforts should be made to remove colour and unpleasant odour as far as practicable | | | |
| 2 | Suspended Solids mg/l, Max | 100 | 600 | 200 | (a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent. |
| 3 | Particulate size of suspended solids | Shall pass 850 micron IS Sieve | - | - | (a) Floatableaa solids, max. 3 mm |
| 4 | 2(***) | * | * | * | * |
| 5 | pH Value | 5.5 to 9.0 | 5.5 to 9.0 | 5.5 to 9.0 | 5.5 to 9.0 |
| 6 | Temperature | Shall not exceed 5'C above receiving water temperature | - | - | Shall not exceed 5'C above receiving water temperature |
| 7 | Oil and Grease Mg/l Max. | 10 | 20 | 10 | 20 |
| 8 | Total residual chorine mg/l Max | 1 | - | - | 1 |
| 9 | Ammonical Nitrogen(as N), mg/l Max | 50 | 50 | - | 50 |
| 10 | Total Kjeldahl Nitrogen(as NH3) mg/l,Max | 100 | - | - | 100 |
| 11 | Free ammonia (as NH3)mg/l, Max | 5 | - | - | 5 |
| 12 | 3Biochemical Oxygen Demand 1[ 3 days at 270C] mg/l, Max | 30 | 350 | 100 | 100 |
| 13 | chemical Oxygen Demand, mg/l, Max | 250 | - | - | 250 |
| 13 | chemical Oxygen Demand, mg/l, Max | 250 | - | - | 250 |
| 14 | Arsenic(as As), mg/l, max | 0.2 | 0.2 | 0.2 | 0.2 |
| 15 | Murcury(as Hg), mg/l, max | 0.01 | 0.01 | - | 0.01 |
| 16 | Lead (as Pb), mg/l, max | 0.1 | 1 | - | 2 |
| 17 | Cadmium (as Cd), mg/l, max | 2 | 1 | - | 2 |
| 18 | Hexavalentchromium (as Cr+6), mg/l, max | 0.1 | 2 | - | 1 |
| 19 | Total chromium (as Cr)mg/l, max | 0.1 | 2 | - | 1 |
| 20 | Copper(as Cu), mg/l, max | 3 | 3 | - | 3 |
| 21 | Zinc(as Zn), mg/l, max | 5 | 15 | - | 5 |
| 22 | Selenium (as Se) mg/l, max | 0.05 | 0.05 | - | 0.05 |
| 23 | Nickel (as Ni) mg/l, max | 3 | 3 | - | 5 |
| 24 | 2(***) | * | * | * | * |
| 25 | 2(***) | * | * | * | * |
| 26 | 2(***) | * | * | * | * |
| 27 | Cyanide (as CN), mg/l, max | 0.2 | 2 | 0.2 | 0.2 |
| 28 | 2(***) | | | | |
| 29 | Fluoride (as F) mg/l, max | 2 | 15 | - | 15 |
| 30 | Dissolved Phosphates (as P), mg/l, max | 5 | - | 0 | - |
| 31 | 2 (***) | * | * | * | * |
| 32 | Sulphide (as S), mg/l, max | 2 | - | - | 5 |
| 33 | Phenolic Compounds (as C6H5OH) mg/l, max | 1 | 5 | - | 5 |
| 34 | Radioactive materials:<br>(a)Alpha emitter micro curie/ml<br>(b)Beta emitter micro curie/ml | 10^-7<br>10^-6 | 10^-7<br>10^-6 | 10^-8<br>10^-7 | 10^-7<br>10^-6 |
| 35 | Radioactive materials:<br>(a)Alpha emitter micro curie/ml<br>(b)Beta emitter micro curie/ml | 10^-7<br>10^-6 | 10^-7<br>10^-6 | 10^-8<br>10^-7 | 10^-7<br>10^-6 |
| 35 | Bio-assay test | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent |

| | | | | | |
|---|---|---|---|---|---|
| 36 | Manganese (as Mn) | 2 mg/l | 2 mg/l | - | 2 mg/l |
| 37 | Iron (as Fe) | 3 mg/l | 3 mg/l | - | 3 mg/l |
| 38 | Vanadium (as V) | 0.2 mg/l | 0.2 mg/l | - | 0.2 mg/l |
| 39 | Nitrate Nitrogen | 10 mg/l | - | - | 20 mg/l |
| 40 | 2 (***) | * | * | * | * |

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.

3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurrred.

4. Besides these standards, refer EPA standards for specific industry Source (1):
https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=
(2) cpcb.nic.in/Industry_Specific_Standards.php

# REGIONAL LABORATORY OFFICE RAEBARELI
# UTTAR PRADESH POLLUTION CONTROL BOARD

C-Block, Avas Vikas Colony, Indira Nagar, Raebareli

## TEST REPORT: WASTE WATER LABORATORY

**Ref No: 11136681/Raebareli/2021** **Date:03/02/2021**

**1- Name and Address of Industry/S.T.P: Modular ISR STP (City Drain Pratapgarh) OUTLET ,Pratapgarh**

**2- Description about sampling point: OUTLET Modular ISR STP (City Drain)**

**3- Type of Sample (Grab/Composite/Integrated): Grab**

**4- Sample Collected By: Manish Tripathi SA ,Surendra Kumar Yadav FA**

**5- Colour and Odour: TURBID SEWAGEOUS**

**6- Quantity and Packing: 2 Liter & 1 Liter Plastic Container And125 ML BOD Bottle**

**7- Date of Sample Collection: 23/01/2021**

**8- Analyis Indented by: RO Raebareli**

**9- Date of sample receipt in Lab: 29/01/2021**

**10- method of analysis .... APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : For BOD**

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7,79 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 72 | 10-20000 mg/l |
| Dissolved Solids, 2540 C.Total Dissolved Solids dried at 180 0C | mg/l | 1568 | 10- 50000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1640 | 10- 50000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 1700000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 44 | 1.0 -50000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 192 | 5.0 -100000 mg/l |

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI)

The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf

Besides these standards,refer EPA standards for specific purpose

**Analysed by**

[Nagmani Kumar (JRF)]

MAHESH CHANDRA KASHYAP Digitally signed by MAHESH CHANDRA KASHYAP Date: 2021.02.03 15:25:34 +05'30'

**Authorized by**

Mahesh Kashyap ASO

Amit Mishra Digitally signed by Amit Mishra Date: 2021.02.03 17:24:45 +05'30'

**Regional Officer**

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| 1 | Parameter | Standards | | | |
|---|---|---|---|---|---|
| | | Inland Surface water | Public Sewers | Land for Irrigation | Marine coastal areas |
| | | a | b | c | d |
| 1 | Color and Odor | All efforts should be made to remove colour and unpleasant odour as far as practicable | | | |
| 2 | Suspended Solids mg/l, Max | 100 | 600 | 200 | (a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent. |
| 3 | Particulate size of suspended solids | Shall pass 850 micron IS Sieve | - | - | (a) Floatableaa solids, max. 3 mm |
| 4 | 2(***) | * | * | * | * |
| 5 | pH Value | 5.5 to 9.0 | 5.5 to 9.0 | 5.5 to 9.0 | 5.5 to 9.0 |
| 6 | Temperature | Shall not exceed 5'C above receiving water temperature | - | - | Shall not exceed 5'C above receiving water temperature |
| 7 | Oil and Grease Mg/l Max. | 10 | 20 | 10 | 20 |
| 8 | Total residual chorine mg/l Max | 1 | - | - | 1 |
| 9 | Ammonical Nitrogen(as N), mg/l Max | 50 | 50 | - | 50 |
| 10 | Total Kjeldahl Nitrogen(as NH3) mg/l,Max | 100 | - | - | 100 |
| 11 | Free ammonia (as NH3)mg/l, Max | 5 | - | - - | 5 |
| 12 | 3Biochemical Oxygen Demand 1[ 3 days at 270C] mg/l, Max | 30 | 350 | 100 | 100 |
| 13 | chemical Oxygen Demand, mg/l, Max | 250 | - | - | 250 |
| 13 | chemical Oxygen Demand, mg/l, Max | 250 | - | - | 250 |
| 14 | Arsenic(as As), mg/l, max | 0.2 | 0.2 | 0.2 | 0.2 |
| 15 | Murcury(as Hg), mg/l, max | 0.01 | 0.01 | - | 0.01 |
| 16 | Lead (as Pb), mg/l, max | 0.1 | 1 | - | 2 |
| 17 | Cadmium (as Cd), mg/l, max | 2 | 1 | - | 2 |
| 18 | Hexavalentchromium (as Cr+6), mg/l, max | 0.1 | 2 | - | 1 |
| 19 | Total chromium (as Cr)mg/l, max | 0.1 | 2 | - | 1 |
| 20 | Copper(as Cu), mg/l, max | 3 | 3 | - | 3 |
| 21 | Zinc(as Zn), mg/l, max | 5 | 15 | - | 5 |
| 22 | Selenium (as Se) mg/l, max | 0.05 | 0.05 | - | 0.05 |
| 23 | Nickel (as Ni) mg/l, max | 3 | 3 | - | 5 |
| 24 | 2(***) | * | * | * | * |
| 25 | 2(***) | * | * | * | * |
| 26 | 2(***) | * | * | * | * |
| 27 | Cyanide (as CN), mg/l, max | 0.2 | 2 | 0.2 | 0.2 |
| 28 | 2(***) | | | | |
| 29 | Fluoride (as F) mg/l, max | 2 | 15 | - | 15 |
| 30 | Dissolved Phosphates (as P), mg/l, max | 5 | - | 0 | - |
| 31 | 2 (***) | * | * | * | * |
| 32 | Sulphide (as S), mg/l, max | 2 | - | - | 5 |
| 33 | Phenolic Compounds (as C6H5OH) mg/l, max | 1 | 5 | - | 5 |
| 34 | Radioactive materials:<br>(a)Alpha emitter micro curic/ml<br>(b)Beta emitter micro curie/ml | 10^-7<br>10^-6 | 10^-7<br>10^-6 | 10^-8<br>10^-7 | 10^-7<br>10^-6 |
| 35 | Radioactive materials:<br>(a)Alpha emitter micro curic/ml<br>(b)Beta emitter micro curic/ml | 10^-7<br>10^-6 | 10^-7<br>10^-6 | 10^-8<br>10^-7 | 10^-7<br>10^-6 |
| 35 | Bio-assay test | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent | 90% survival of fish after 96 hours in 100 % effluent |

| | | | | | |
|---|---|---|---|---|---|
| 36 | Manganese (as Mn) | 2 mg/l | 2 mg/l | - | 2 mg/l |
| 37 | Iron (as Fe) | 3 mg/l | 3 mg/l | - | 3 mg/l |
| 38 | Vanadium (as V) | 0.2 mg/l | 0.2 mg/l | - | 0.2 mg/l |
| 39 | Nitrate Nitrogen | 10 mg/l | - | - | 20 mg/l |
| 40 | 2 (***) | * | * | * | * |

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

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(2) cpcb.nic.in/Industry_Specific_Standards.php